

Minutes of Exim Facilitation Committee (EFC) meeting No. 02/AM22 dated 24.06.2021 for Import of Restricted Items

Meeting No. 02/AM22 of Exim Facilitation Committee (EFC) was held on 24.06.2021 at 3.00 PM in Room No.9, H-Wing, Udyog Bhawan, New Delhi through Video Conferencing under the chairmanship of Shri Hardeep Singh, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

- (i) Shri S.P.Roy, Joint DGFT, DGFT
- (ii) Smt. Suminder Kaur, Dy. DGFT, DGFT
- (iii) Shri W.F. Anal, FTDO (Import Cell), DGFT
- (iv) Shri V.K. Sharma, Deputy Director (Trade), D/o AH&D
- (v) Dr. Tarun Kumar Singh, Fisheries Research and Investigation Officer, D/o Fisheries
- (vi) Shri Prasenjeet Navgire, Technical Expert (CITES), Wildlife Division, MoEF&CC
- (vii) Shri Inderjeet Yadav, Deputy Industrial Advisor, M/o Steel
- (viii) Shri O.P. Sharma, Consultant Technical, D/o C&PC
- (ix) Shri Sushil Kumar Jangid, Scientist 'B', MeitY
- (x) Shri Santanu Dhar, US(BR), M/o P&NG
- (xi) Dr. Ashok Kumar Dalela, Controller of Explosives, O/o Chief Controller of Explosives, PESO
- (xii) Shri Sanjay Karndhar, Scientist 'D', MNRE
- (xiii) Shri Prabhat Nigam, SO (Prov-I), MHA
- (xiv) Shri Sushilk Jain, Development Officer, DPIIT

3. Total number of cases considered in the meeting was **296**. The committee decided that as in the past, all NOC/documents received/conveyed by the concerned committee members will be incorporated in the minutes as and when uploaded. Accordingly, **65** cases have been approved, **12** cases have been rejected, **10** cases have been closed and **209** cases have been deferred. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee. The cases at Sl. Nos. 131 and 134 will be submitted for approval of the Director General of Foreign Trade under Para 2.20 of Foreign Trade Policy 2015-2020.

4. The details for the approved cases will follow.

Part 1 D/o AH&D							
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Purpose of Import	Status
1.	Indigenous Agrovat Producer Company Limited, Nashik 01/53/8/54609/A	13.12.20	(1)129 Nos. Espanto Avla Sexed Female – Avla 70 – GIR (2) 15 Nos. Sorebano Fiv De	051110 00	6350 25	AU	Comments sought from D/o AH&D on 17.12.2020. D/o AH&D informed the Committee in meeting no. 02/AM22 dated 24.06.2021

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	M21/I-28/IC		BrasSexed Female – RRP – 8554 –GIR				that the applicant has submitted two applications that have the same subject and requirement by importer. Since, one application has already been approved, this application may be withdrawn. Accordingly, the Committee decided to Close the case.
2.	Krishna Iyer Mohan., Tamil Nadu 01/53/8/55055/A M21/K-39/IC	17.02.2 1	1 Nos Psittacus Erithacus- AFRICANGRE Y PARROT- Red Tail 1 Nos African Grey Parrot – Psittacus Erithacus	010632 00 010632 00	1440 0.00	AU	Recommended by DAHD vide OM dated 03.05.2021. For Ex post Facto Approval.
3.	Gaurav Pundir HQRXIMLAPP LY00028371AM 22	28.04.2 1	6 Nos RIDING HORSES (AGE- 02 TO 20 YEARS) (SEXMARES/G ELDINGS/STA LLIONS)	01012 990	82,5 7,50 0.00	AU	Recommended by DAHD vide OM dated 04.06.2021. The Committee decided to Approve the case subject to condition mentioned in the DAHD OM dated 04.06.2021.
4.	TAPURIAH POLO CHARITABLE TRUST HQRXIMLAPP LY00105047AM 22	2.6.21	9 Nos POLO HORSES (FOR SPORTS ACTIVITIES) (AGE- 02 TO 20 YEARS) (SEX - MARES/GELDI NGS/STALLIO NS)	010129 90	1009 1250	AU	Recommended by DAHD vide OM dated 11.06.2021. The Committee decided to Approve the case subject to condition mentioned in the DAHD OM dated 11.06.2021.
5.	MADHAV BUCHI PRAKASH HQRXIMLAPP LY00109925AM 22	08.06.2 1	6 Nos POLO HORSES (FOR SPORTS ACTIVITIES) (AGE-02 TO 20 YEARS) (SEX- MARES,	010129 10	9000 000	AU	Recommended by DAHD vide OM dated 21.06.2021. The Committee decided to Approve the case subject to condition mentioned in the DAHD OM dated

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			GELDINGS, STALLIONS)				21.06.2021
6.	SAI PRIYE GUPTA HQRXIMLAPP LY00111512AM 22	10.6.21	9 Nos RIDING HORSES (FOR SPORTS ACTIVITIES) (AGE-02 TO 20 YEARS) (SEX- MARES / GELDINGS / STALLIONS)	010129 90	1215 0000	AU	Recommended by DAHD vide OM dated 21.06.2021. The Committee decided to Approve the case subject to condition mentioned in the DAHD OM dated 21.06.2021
7.	SEHAJ SINGH VIRK HQRXIMLAPP LY00111836AM 22	10.6.21	9 Nos RIDING HORSES (FOR SPORTS ACTIVITIES) (AGE-02 TO 20 YEARS) (SEX- MARES / GELDINGS / STALLIONS)	010129 90	1215 0000	AU	Recommended by DAHD vide OM dated 21.06.2021. The Committee decided to Approve the case subject to condition mentioned in the DAHD OM dated 21.06.2021
8.	Smita Basavaraja Karisaiyappanav ar HQRXIMLAPP LY00020568AM 22	16.4.21	1 No Poodle Pet Dog	010690 00	3707 5	AU	Recommended by DAHD vide OM dated 21.06.2021. Subject to Approval from Competent Authority.
9.	JOSE THOMAS HQRXIMLAPP LY00105147AM 22	2.6.21	1 No PARROT- COKATOO GOFFIN	010632 00	5000	AU	Recommended by DAHD vide OM dated 21.06.2021. The Committee decided to Approve the case subject to condition mentioned in the DAHD OM dated 21.06.2021
10.	SHREEYA UMASHANKA R BECK HQRXIMLAPP LY00108223AM 22	5.6.21	1 No Pet Dog	010690 00	7000 0	AU	Recommended by DAHD vide OM dated 11.06.2021. Subject to Approval from Competent Authority.
11.	Margarita Luganskaya	7.6.21	1 Pcs CAT/PET/BRIT	010619 00	1080	AU	Recommended by DAHD

	HQRXIMLAPP LY00108782AM 22		ISH/M/07.11.20 13		0		vide OM dated 21.06.2021. The Committee decided to Approve the case subject to condition mentioned in the DAHD OM dated 21.06.2021
12.	BIONEEDS INDIA PRIVATE LIMITED HQRXIMLAPP LY00103534AM 22	31.5.21	275 Nos LIVE ANIMALS (RAT & MICE)	010690 00	22,9 8,15 1.00	AU	Recommended by DAHD vide OM dated 28.06.2021. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 28.06.2021.
13.	JUBILANT BIOSYS LIMITED HQRXIMLAPP LY00104748AM 22	1.6.21	5000 Nos MICE Male and Female 2000 Nos RAT Male and Female	010690 00	4,16, 62,4 52.0 0	AU	Recommended by DAHD vide OM dated 21.06.2021. The Committee decided to Approve the case subject to condition mentioned in the DAHD OM dated 21.06.2021
14.	HYLASCO BIO- TECHNOLOGY (INDIA) PRIVATE LIMITED HQRXIMLAPP LY00107765AM 22	05.06.2 1	6000 Nos Hamsters 3000 male and 3000 female	010619 00	8944 0100	Tradin g	Recommended by DAHD vide OM dated 28.06.2021. The Committee decided to Approve the case subject to condition mentioned in the DAHD OM dated 28.06.2021
15.	HYLASCO BIO- TECHNOLOGY (INDIA) PRIVATE LIMITED HQRXIMLAPP LY00107836AM 22	05.06.2 1	6000 Nos Guinea pigs 3000 male and 3000 female	010619 00	1714 1810 0.00 0	Tradin g	Recommended by DAHD vide OM dated 28.06.2021. The Committee decided to Approve the case subject to condition mentioned in the DAHD OM dated 28.06.2021
16.	HYLASCO BIO- TECHNOLOGY (INDIA) PRIVATE LIMITED	05.06.2 1	6000 Nos Rabbits 3000 male and 3000 female	010614 00	3752 0700 0.00 0	Tradin g	Recommended by DAHD vide OM dated 28.06.2021. The Committee decided to Approve the case subject to

	HQRXIMLAPP LY00107939AM 22						condition mentioned in the DAHD OM dated 28.06.2021
17.	SUN PHARMA ADVANCED RESEARCH COMPANY LIMITED HQRXIMLAPP LY00110109AM 22	8.6.21	193 Nos Beagle Dogs 6 Months Old Male and Female	010619 00	5,14, 53,9 54.0 9	AU	Recommended by DAHD vide OM dated 21.06.2021. The Committee decided to Approve the case subject to condition mentioned in the DAHD OM dated 21.06.2021
18.	MOVINGBAY RELOCATION SERVICE HQRXIMLAPP LY00109840AM 22	8.6.21	1 Nos Mammals:-- Other	010619 00	0.00 0	AU	Comments sought from DAHD on 11.06.2021. DAHD informed the Committee in the meeting No. 02/AM22 dated 24.06.2021 that the case is under examination.
19.	Digamber Dagar HQRXIMLAPP LY00110285AM 22	9.6.21	2 Mgs Of bovine animals, frozen :--Livers Dried or Dessicated and put in capsules (180 Capsules) in a plastic bottle of 5 inches length	020622 00	2217 .000	AU	DAHD vide OM dated 28.06.2021 informed that it does not recommend the import, because as per Indian import policy by DGFT, the import of bovine origin material in any form is prohibited. Hence, the Committee decided to Reject the case.
Part 2	D/o Fisheries						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF valu e	Purpo se of Impor t	Status
20.	Tropical Fish Exports 01/53/8/54096/A M21/T-39/IC	08.09.2 020	16425000 Nos Ornamental Fishes	030199 00	2025 0000 .00	AU	Recommended by D/o Fisheries vide letter dated 24.06.2021. The Committee decided to Approve the case subject to

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							conditions mentioned in the D/o Fisheries letter dated 24.05.2021.
21.	Kerala Aqua Ventures International Limited, Ernakulam, Kerala 01/53/8/54483/A M21/K-29/IC	17.11.20	15000 Nos. Live Oreochromis Niloticus (Chitralada)	03019900	347076.80	Trading	Comments sought from D/o Fisheries on 17.11.2020. D/o Fisheries vide email dated 26.11.2020 informed that application is not in prescribed format. Accordingly, the firm has been requested to furnish application in prescribed format vide email dated 26.11.2020. Reminders sent to firm vide emails dated 24.12.2020, 02.02.2021, 26.02.2021 and 30.03.2021. D/o Fisheries vide letter dated 24.06.2021 informed that the proposal was discussed by the National Committee on Introduction of Exotic Aquatic Species into Indian Waters in its 27th meeting held on 16th June, 2021 and deferred the same by seeking clarification from the importer.
22.	BASF India Ltd., Mumbai 01/53/8/55056/A M21/B-88/IC	17.02.21	5000 kgs Omega3 fatty Acid, Omega Oil 1812 TG Gold	15042020	21000000.00	Trading	Comments sought from D/o AH&D on 18.02.2021. The case referred to D/o Fisheries on 24.05.2021. D/o Fisheries vide letter dated 24.06.2021 informed that from the application of the importer it appears that they proposed to import fish oil under ITC HS Code 15042020. As per the import policy the import is free and does not requires

from

							any license. Accordingly, the Committee decided that importer be informed of the above and the case be Closed.
23.	Bawa Fishmeal and Oil Co	6.05.21	1000 MT Fish body oil (semi- finished)	15042010	102517750	AU	Comments sought from D/o Fisheries on 02.06.2021. Reminder sent to D/o Fisheries on 23.06.2021. D/o Fisheries vide letter dated 24.06.2021 informed that from the application of the importer it appears that they proposed to import fish oil under ITC HS Code 15042020. As per the import policy the import is free and does not requires any license. Accordingly, the Committee decided that importer be informed of the above and the case be Closed.
24.	R K AQUARIUM WORLD HQRXIMLAPP LY00099566AM 22	25.5.21	930000 Nos Ornamental fish :-- Freshwater	03011100	3720000.000	AU	Comments sought from D/o Fisheries on 15.06.2021. D/o Fisheries vide letter dated 24.06.2021 informed that the application is not in the prescribed format. The firm has been requested to submit application in prescribed format vide email dated 24.06.2021.
25.	MFS INTERNATIONAL HQRXIMLAPP LY00110934AM 22	9.6.21	812650 Nos Ornamental fish	03011900	14125979.000	AU	Comments sought from D/o Fisheries on 15.06.2021. D/o Fisheries vide letter dated 24.06.2021 informed that the application is not in the prescribed format.

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							The firm has been requested to submit application in prescribed format vide email dated 24.06.2021.
Part 3	D/o AH&D and MoEF&CC (WL)						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Purpose of Import	Status
26.	Green Hills Avian Science and Engineering, Tiruchirappalli 01/53/8/E/ AM20/G-12/IC	8.07.19	(1) 8 pairs of Ara chloropterus and (2) 2 pairs of Ara ararauna with CITES permit	01063200	1350000	AU	Recommended by D/o AH&D vide OM No. 110102(10/3/2017-Trade dated 24.09.2019. Comments sought from MoEF&CC (WL) on 11.07.2019 followed with reminders dated 19.06.2020, 31.08.2020, 03.09.2020 and 05.10.2020. MoEF&CC (WL) vide email dated 25.11.2020 has sought some documents from the firm. Firm was asked to furnish reply vide email dated 25.11.2020. Firm replied directly to MoEF&CC (WL) vide email dated 25.11.2020. MOEF&CC (WL) informed the Committee that under CITES, Appendix II, item for import needs Export Permit from importing country. Details have been sought vide email dated 27.11.2020 by MOEF&CC (WL). Reminder sent to firm vide email dated 26.02.2021.

							MoEF (WL) has sought some information / documents from the firm vide letter dated 23.03.2021. The firm replied vide email dated 22.05.2021 which was referred to MoEF(WL) on 22.05.2021.
27.	Ashraf Hassan Nalakthu Kandathil, Kerala. 01/53/8/E/ AM20/A-38/IC	12.07.19	(i) 6 nos. of Ara Macao & (ii) 6 nos. of AraChloroptera from Surinam	01063900	696000	AU	Recommended by D/o AH&D vide OM No. 110102 (1) /3/ 2017-Trade dated 24.09.2019. Comments sought from MOEF&CC (WL) on 01.08.2019. Reminders sent to MOEF&CC (WL) on 07.09.2020, 16.09.2020, 05.10.2020 and 01.12.2020 requesting for expediting comments. MOEF&CC (WL) vide letter dated 28.06.2021 has sought some information / documents from the firm.
28.	RN International Services, Telengana 01/53/8/E/ AM20/R-46/IC	24.04.19	(1) 10 Pairs Ostrich chicks (Captive bred) one month old. Struthiocamelus (2) 10 pairs Java peafowl (Captive bred) 6 months old Pavomuticus	01059900	352000	AU	Comments sought from D/o AH&D on 27.11.2019. D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 13.03.20 has recommended the import of Java Peafowl, subject to 'NOC' from MoEF&CC(WL). However, D/o AH&D has not recommended the import of Ostrich Chicks. Accordingly, the committee decided to reject the request for import of Ostrich Chicks and to seek comments from MoEF&CC for import of Java Peafowl.

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							Comments sought from MOEF&CC (WL) on 27.11.2019. Reminders sent to MoEF&CC (WL) on 24.06.2020, 31.08.2020, 15.09.2020, 05.10.2020 and 01.12.2020 requesting for furnishing comments on import of Java Peafowl. MOEF&CC (WL) informed the Committee in meeting no.02/AM22 dated 24.06.2021 that comments are awaited from scientific authority.
29.	Suhani Farms, Bangalore 01/53/8/E/ AM20/S-146/IC	08.01.20	1000 Nos. Exotic live parrots cockatoos, macaws, conures, amazon parrots, African grey parrots, budgerigars, grass parakeets, caliques 2000 Nos EXOTIC LIVE BIRDS: CANARIES, TOUCAN/TOUCANETS, TURACOS, ARACARIS, SCREAMERS, CURASOWS, EXOTIC FRUIT PIGEONS/DOVES, EXOTIC FINCHES, SOFT BILLS OF THE AGE GROUP 2	01063200	329.0	Trading	Recommended by DAHD vide OM dated 28.12.2020. Comments sought from MOEF&CC(WL) on 10.01.2020. MoEF&CC(WL) vide email dated 16.07.2020 sought some information from the firm. The firm vide email dated 04.08.2020 informed that they are waiting for 'NOC' from Chief Wildlife Warden. MOEF&CC informed the Committee that under CITES, Appendix II, item for import needs Export Permit from importing country. The firm requested to submit Export Permit from importing country as required under CITES, Appendix II vide email

			MONTHS TO 20 YEARS 200 Nos LIVE ANIMALS MAMMALS - CAPYBARA, MARA AND WALLABY OF THE AGE GROUP 2 MONTHS TO 20 YEARS 500 Nos LIVE ANIMALS MAMMALS MARMOSETS, TAMARINS OF THE AGE GROUP 2 MONTHS TO 20 YEARS				dated 30.06.2021.
30.	Suhani Farms, Bangalore 01/53/8/54363/A M21/S-119/IC	23.10.20	40 Nos. Live Birds Chileense Flamingo / American Flamingo	106390 0	3900 000	Trading	Recommended by D/o AH&D vide OM No. 110102/ (1)/3/2017 dated 21.12.2020. Comments sought from MOEF&CC (WL) on 23.10.2020. Reminder sent to MoEF&CC (WL) vide email dated 01.12.2020. MOEF&CC informed the Committee that under CITES, Appendix II, item for import needs Export Permit from importing country. The firm requested to submit Export Permit from importing country as required under CITES, Appendix II vide email dated 30.06.2021.

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31.	Soham Partha Mukherjee, Ahmadabad 01/53/8/54646/A M21/S-151/IC	21.12.20	(1) 8 Nos. Live Animals – Northern Luzon Giant Clouded Rat (Phloeomys Pallidus) (2) 20 Nos. Live Animals- Patagonian Mara (Dolichotis Patagonium) (Total 28 Nos.)	01061900	1200000	AU	Comments sought from MoEF&CC (WL) on 29.12.2020. MOEF&CC (WL) vide letter dated 15.03.2021 has sought some information/ documents from the firm. Reminders sent to the firm vide emails dated 30.03.2021 and 24.05.2021. Comments sought from D/o AH&D on 22.12.2020. DAHD vide email dated 24.03.2021 has sought some information from the firm. Reminder sent to the firm vide email dated 30.03.2021. DAHD vide OM dated 26.05.2021 has informed that it does not recommend the import due to Covid-19 condition in exporting countries. Hence, the Committee decided to Reject the case.
32.	Saralia Agro Private Limited, Anugul, Odisha 01/53/8/54647/A M21/S-152/IC	21.12.20	(1) 8 Nos. Live Animals – Northern Luzon Giant Clouded Rat (Phloeomys Pallidus) (2) 20 Nos. Live Animals- Patagonian Mara (Dolichotis Patagonum)	01061900	1200000	AU	Comments sought from MoEF&CC (WL) on 29.12.2020. MOEF&CC (WL) vide letter dated 15.03.2021 has sought some information/documents from the firm. Reminders sent to the firm vide emails dated 30.03.2021 and 24.05.2021.

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							Comments sought from D/o AH&D on 29.12.2020. DAHD vide OM dated 25.05.2021 has informed that it does not recommend the import due to Covid-19 condition in exporting countries. Hence, the Committee decided to Reject the case.
33.	Soham Partha Mukherjee, Ahmadabad 01/53/8/54692/A M21/S-159/IC	28.12.20	(1) 4Nos.of Live Wallaroo (<i>Osphranter Robustus</i>) (2) 10 Nos. of Live Bennets Wallaby (<i>Macropus Rufogriseus</i>) (3) 6 Nos. of Live Eastern Grey Kangaroo (<i>Macropus Giganteus</i>) (4) 10 Nos. of Live Red Kangaroo (<i>Osphranter Rufus</i>) (Total 30 Nos.)	01061900	3787500	Trading	Recommended by DAHD vide OM No. 110102(1)/40/2020 –Trade (E-18470) dated 08.02.2021. The Committee decided to seek comments from MoEF&CC (WL) in this case. Accordingly, Comments sought from MoEF&CC (WL) on 17.03.2021. MOEF&CC (WL) vide letter dated 15.03.2021 has sought some information/documents from the firm. Reminders sent to the firm vide emails dated 30.03.2021, 24.05.2021 and 30.06.2021.
34.	Green Zoological, Rescue & Rehabilitation Centre HQRXIMLAPP LY00017244AM 22	14.04.21	50 BENGAL TIGER (HYBRID) (PANTHER A TIGRIS) MALE / FEMALE 50 LION (HYBRID) (PANTHER A LEO) MALE /FEM ALE 10 JAGUARS (PANTHER A	01069000	21267999.6	AU	Comments sought from DAHD on 20.04.2021. Recommended by DAHD vide OM dated 28.04.21. Comments sought from MoEF(WL) on 20.04.2021. MOEF&CC (WL) vide letter dated 03.05.2021 has sought some documents from the firm. The applicant vide letter

from

ONCA)	MALE/FEM	ALE
10 LEOPARD	(PANTHER A	PARDUS)
MALE/FEM	ALE	
10 COUGAR	(PUMA	CONCOLO R)
MALE/FEM	ALE	
12 CHEETAH	(AFRICAN)	(ACINONYX
JUBATUS)	MALE/FEM	ALE
10 OCELOT	(LEOPARD US	PARDALIS)
MALE/FEM	ALE	
10 MARGAY	(LEOPARD US	WIEDII) MALE
/FEM ALE		
10 JAGUARUN	DI (HERPAILU	RUS
YAGOUAR	OUNDI)	MALE/
FEMALE		
8 GIANT	ANTEATER S	(MYRMECOPH
AGA	TRIDACTYLA)	MALE/FEM
ALE		
8 ANTEATER	SPECIES	(TAMANDU A
SPECIES)	MALE	/

dated 11.05.2021 has informed that they have already submitted CITES Permit for species listed in Appendix of CITES along with their application.

The applicant vide email dated 13.05.2021 has informed that they have submitted the NOC for import from Chief Wild Life Warden to MoEF (WL) through the Parivesh Portal of MoEF(WL).

Reminder sent to MoEF (WL) vide email dated 18.06.21.

MoEF (WL) informed the Committee in its meeting No. 02/AM22 dated 24.06.2021 that clarification has to be sought from the firm regarding the source of the imported species.

Firm has accordingly been informed.

Forw

			FEMALE 10 MEXICAN HAIRY DWARF PORCUPIN E (SPHIGGUR US MEXICANU S) MALE/FEM ALE 8 BROWN BEAR (URSUS ARCTOS) MALE/FEM ALE 10 AMERICAN BLACK BEAR (URSUS AMERICAN US) MALE/FEM ALE 10 BOBCAT (LYNX RUFUS) MALE/FEM ALE 10 LINNAEUS' S TWOTOED SLOTH (CHOLOEP US DIDACTYL US) MALE/FEM ALE 50 AMERICAN FLAMINGO (PHOENICOPT ERUS RUBER) MALE/FEM ALE				
35.	M/s. Suthahar Krishnan, KOLKATA	04.03.2 1	2 nos. of Amazon Blue Front Parrots	010632 00	7000 0.00	AU	Recommended by DAHD vide OM dated 06.04.2021.

from

	01/53/8/55269/A M21/S-199/IC						Comments sought from MoEF&CC on 24.03.2021. MOEF&CC (WL) informed the Committee in meeting no.02/AM22 dated 24.06.2021 that the case is under examination with them.
Part 4	MoEF&CC (WL)						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF valu e	Purpo se of Impor t	Status
36.	K.K.Traders Amritsar 01/53/8/22342/A M18/K-17/IC	20.02.1 8	100 MT Costos Roots (Saussuresa Lappa)	121190 46	2600 9000	Tradin g	Comments sought from AYUSH on 09.03.2018. Comments sought from MoEF&CC (WL) on 23.5.2018. Reminders sent to MoEF&CC (WL) on 19.09.2018, 31.05.2019 and 28.01.2020 requesting for providing comments. MOEF&CC (WL) informed the Committee in meeting no.01/AM22 dated 20.05.2021 that the case is under examination with them.
37.	S. Yuvaraj, IFS, Additional Principal Chief Conservator of Forest, & Director, Chennai 01/53/8/E/ AM19/S-59/IC	03.10.1 8	Plain Zebra, Siames Crocodile	NA	NA	AU	Comments sought from MoEF&CC (WL) on 22.10.2018. Reminders sent to MoEF&CC (WL) on 24.12.2019, 07.09.2020 and 05.10.2020 requesting for providing comments. MOEF&CC (WL) informed the Committee in

							meeting no.01/AM22 dated 20.05.2021 that the case is under examination with them.
38.	Tangerine Design Pvt. Ltd. Gurgaon. 01/53/8/E/ AM20/T-4/IC	09.04.19	200000 nos. of Worked Mother of Pearl	96019020	2600000	AU	Comments sought from MOEF&CC (WL) on 18.04.2019 followed with reminders dated 28.01.2020, 16.09.2020 and 05.10.2020. MOEF&CC (WL) vide letter dated 15.03.2021 has sought some information /documents from the firm. Reminders sent to firm vide emails dated 30.03.2021, 24.05.2021 and 30.06.2021.
39.	Samanyu Trading LLP, Delhi. 01/53/8/E/ AM20/S-16/IC	08.05.19	SusseraLappa (KuthRoots)	12119046	31500000	AU	Comments sought from MoEF&CC (WL) on 09.05.2019 followed with reminders dated 28.01.2020, 16.09.2020 and 05.10.2020. MoEF&CC (WL) vide letter dated 06.10.2020 has sought some information/ documents from the firm. Reminders sent to firm vide emails dated 23.11.2020 and 30.06.2021.
40.	A&S Creations, New Delhi 01/53/8/E/ AM20/A-33/IC	28.06.19	2 Nos. of Yukon Night Binocular 3x42	90051000	522000	Trading	Comments sought from MOEF&CC (WL) on 01.07.2019. MoEF&CC vide OM dated 09.07.19 has requested to forward the recommendation of Chief Wildlife Warden, Govt. of Odisha for further consideration. Hence, the firm is to submit the recommendation of Chief Wildlife Warden, Govt. of Odisha directly to

							MoEF&CC (WL) under intimation to DGFT. Reminder sent to firm vide email dated 30.06.2021.
41.	A&S Creations, New Delhi. 01/53/8/E/ AM20/A-36/IC	10.07.19	2 nos. of Yukon Night Vision Binoculars Tracker 3x42	90051000	52000	Trading	Comments sought from MOEF&CC (WL) on 11.07.2019 Reminders sent to MoEF&CC (WL) vide emails dated 28.01.2020, 16.09.202, 05.10.2020 and 10.02.2021. Reminder sent to firm vide email dated 30.06.2021 to submit recommendation from CWLW.
42.	A&S Creations, New Delhi 01/53/8/E/ AM20/A-55/IC	21.08.19	7 Nos. GPS Collars with accessories	85269190	1510000	Trading	Comments sought from MOEF&CC (WL) on 22.08.2019. MOEF&CC (WL) vide correspondence F.No.3-11/2019WL (part1) (Vol.3) dated 06.10.2020 stated that NOC of CWLW, Chhattisgarh to be submitted for further consideration. Reminders sent to firm vide emails dated 26.02.2021 30.03.2021 and 30.06.2021.
43.	Merlin Aeronautics Manufacturing Pvt Ltd., Bangalore 01/53/8/E/AM20/M-37/IC	20.09.19	2 Nos. Thermal Night Vision Scope for Anti Poaching and Surveillance	90131010	1120000	AU	Comments sought from MOEF&CC (WL) on 23.09.2019. MoEF&CC (WL) vide letter dated 06.10.2020 has requested the firm to furnish 'NOC' of CWLW, Karnataka. MOEF&CC (WL) vide letter no. 3-15/2020 WL dated 06.10.2020 informed that 'NOC' of CWLW, Karnataka

							to be submitted for further consideration. Reminders sent to firm vide emails dated 23.11.2020, 26.02.2021 and 24.05.2021. The firm vide email dated 05.06.2021 informed that their order time has lapsed and the required item will not be shipped to them. Hence, the Committee decided to Close the case.
44.	E.Chandran, Telangana 01/53/8/E/ AM20/E-21/IC	03.03.20	44 Nos. of Hunting Trophie	970500 10	8970 00	AU	Comments sought from MOEF&CC (WL) on 06.03.2020. Reminders have been sent to MOEF&CC (WL) vide email dated 16.09.2020, 06.10.2020, 23.11.2020 and 11.12.2020 requesting for providing comments. MOEF&CC (WL) vide letter dated 17.03.2021 has sought comments from Wildlife Institute of India, Dehradun. MOEF&CC (WL) informed the Committee in meeting no.02/AM22 dated 24.06.2021 that comments are awaited from scientific authority.
45.	G. Amarender Reddy, Hyderabad 01/53/8/53861/A M21/G-13/IC	25.07.20	4 Nos. Animal Trophies	970500 10	1100 00	AU	Comments sought from MOEF&CC (WL) on 30.07.2020. MOEF&CC (WL) wide letter dated 26.02.2021 informed that it does not recommend the import of following animal trophies due to 'look alike' issue: (i) 2 Nos of Full Mount Gazelle and (ii) 1 Nos of Shoulder Mount Gazelle.

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							So, the Committee decided to reject the request for import of (i) 2 Nos of Full Mount Gazelle and (ii) 1 Nos of Shoulder Mount Gazelle. Comments are awaited from MoEF&CC (WL) for 01 variety. MOEF&CC (WL) informed the Committee in meeting no.02/AM22 dated 24.06.2021 that comments are awaited from scientific authority.
46.	A&S Creation, New Delhi 01/53/8/53967/A M21/A-35/IC	14.08.20	2 Nos. GPS Vertex Collar with standard Accessories	85269190	290000	Trading	Comments sought from MOEF&CC (WL) on 19.08.2020. MOEF&CC(WL) vide correspondence F.no. 3-11/2019WL (part1) (Vol.3) dated 06.10.2020 stated that NOC of CWLW, of concerned State to be submitted for further consideration. Reminders sent to firm vide emails dated 26.02.2021 and 30.03.2021 and 30.06.2021.
47.	Adinath Veterinary Products Pvt Ltd., Indore 01/53/8/53987/A M21/A-36/IC	18.08.20	(1) 1 Set RD706 – Remote Injection gun incl bag and full equipment with all Accessories (2) 1 Set Tranquilizer Gun with all Accessories (3) 1 Set Tranquilizer Gun with all Accessories (4) 1 Set Tranquilizer	93040000	1430000	Trading	Comments sought from MOEF&CC (WL) on 19.08.2020. MOEF (WL) vide email dated 06.10.2020 sought some clarifications from the firm. The firm replied vide email dated 08.10.2020. MOEF&CC (WL) vide correspondence No. 3-15/2020 WL dated 28.12.2020 stated that 'NOC' of the CWLW to be

			Gun with all Accessories (5) 1 Set Chemical Restraint Equipment with all Accessories (6) 1 Set RD706 Remote Injection Gun with all Accessories (7) 1 Set RD706 – Remote Injection gun including bag and full Equipment with all Accessories (8) 1 Set Tranquilizer Gun with all Accessories (9) 2 Sets Tranquilizing gun RD706 with all Accessories (10) 1 Set tranquilizing Gun RD706 with all Accessories (11) 1 Set RD706 Remote Injection Gun with all Accessories.				submitted for further action. Reminders sent to firm vide emails dated 01.03.2021 and 30.03.2021. Reply from firm referred to MoEF (WL) vide email dated 24.05.2021, and resent on 09.07.2021 for comments.
48.	A&S Creations, New Delhi 01/53/8/54035/A M21/A-38/IC	24.08.20	10 Nos. Lite Track 140 Collar with standard accessories	85269190	1440000	Trading	Comments sought from MOEF&CC (WL) on 26.08.2020. MOEF&CC (WL) vide correspondence F.No.3-11/2019WL (part1) (Vol.3) dated 06.10.2020 stated that 'NOC' of CWLW, Arunachal Pradesh to be submitted for further consideration. Reminders sent to firm vide emails dated 01.03.2021 and 30.03.2021.

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							Firm's reply referred to MoEF(WL) vide email dated 24.05.2021.
49.	Dr. T Prabhakar Chowdary, Telangana 01/53/8/54124/A M21/D-18/IC	13.09.20	14 Nos Hunting Trophies Animal Mounts	97050010	450000	AU	Comments sought from MOEF&CC (WL) on 14.09.2020. Reminder sent vide email dated 23.11.2020. MOEF&CC (WL) vide letter dated 15.03.2021 has sought some information/documents from the firm. Reminders sent to the firm vide emails dated 30.03.2021 and 24.05.2021. MoEF (WL) informed the Committee in its meeting No. 02/AM22 dated 24.6.2021 that comments are awaited from the scientific authority.
50.	Mohammad Owais Ali, Madhya Pradesh 01/53/8/54167/A M21/M-53/IC	21.09.20	1 No. Stuffed Animals (Taxidermy) Backskin (Common Name – Blesbuck& Scientific Name Damaliscus Pygargus Phillipsi) 1 No. Stuffed Animals (Taxidermy) Flatskin (Common Name- Zebra &Scientific Name Equus Burchelli) 1 No. Stuffed Animals (Taxidermy) Backskin (Common Name – Blue Wildebeest & Scientific Name Connochaetes	97050010	480000	AU	Comments sought from MOEF&CC (WL) on 22.09.2020. MOEF&CC (WL) vide letter dated 15.03.2021 has sought comments from Wildlife Institute of India. MoEF (WL) informed the Committee in its meeting No. 02/AM22 dated 24.6.2021 that comments are awaited from the scientific authority

			Taurus) 1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Name Waterbuck & Scientific Name Kobus Ellipsiprymnus) 1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Name - Blue Wildebeest & Scientific Name Connochaetes Taurus) 1 No. Stuffed Animals (Taxidermy) Backskin (Common Name - Waterbuck & Scientific Name KobusEllipsipry mnus) 2 Nos. Stuffed Animals (Taxidermy) - Legs Ashtray (Common Name- Waterbuck &Scientific Name Kobus Ellipsiprymnus) 1 No. Stuffed Animals (Taxidermy) - Legs Lamp (Common Name Waterbuck & Scientific Name Kobus Ellipsiprymnus) 1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Name				
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			Gemsbuck& Scientific Name Oryx Gazella) 1 No. Stuffed Animals (Taxidermy) Backskin (Common Name – Gemsbuck& Scientific Name Oryx Gazella) 1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Name Blesbuck& Scientific Name- Damaliscus Pygargus Phillipsi).				
51.	Sameer Meer, Madhya Pradesh 01/53/8/54168/ AM21/S-90/IC	21.09.2 0	1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Name- Blue Wildebeest & Scientific Name Connochaetes Taurinus) 1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Name Waterbuck & Scientific Name KobusEllipsipry mnus) 1 No. Stuffed Animals (Taxidermy) Backskin (Common Name – Blue Wildebeest & Scientific Name Connochaetes Taurinus) 1 No. Stuffed Animals (Taxidermy)	970500 10	5300 00	AU	Comments sought from MOEF&CC (WL) on 22.09.2020. MOEF&CC (WL) vide letter dated 15.03.2021 has sought some information/documents from the firm. Reminder sent to the firm vide email dated 30.03.2021. MoEF (WL) informed the Committee in its meeting No. 02/AM22 dated 24.6.2021 that comments are awaited from the scientific authority.

			Backskin (Common Name – Waterbuck & Scientific Name Kobus Ellipsiprymnus) 2 Nos. Stuffed Animals (Taxidermy) – Legs Ashtray (Common Name – Waterbuck & Scientific Name Kobus Ellipsiprymnus) 1 No. Stuffed Animals (Taxidermy) – Legs Lamp (Common Name Waterbuck &Scientific Name Kobus Ellipsiprymnus) 1 No. Stuffed Animals (Taxidermy) Backskin (Common Name – Blesbuck& Scientific Name DamaliscusPyga rgusPhillipsi) 1 No. Stuffed Animals (Taxidermy) Flatskin (Common Name – Zebra & Scientific Name Equus Burchelli) 2 Nos. Stuffed Animals (Taxidermy) – Legs Ashtray (Common Name – Zebra & Scientific Name EquusBurchelli) 1 No. Stuffed Animals (Taxidermy) –				
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			Legs Lamp (Common Name Zebra & Scientific Name – Equus Burchelli) 1 No. Stuffed Animals (Taxidermy Shoulder Mount (Common Name Gemsbuck& Scientific Name Oryx Gazella) 1 No. Stuffed Animals (Taxidermy) Backskin (Common Name – Gemsbuck& Scientific Name Oryx Gazella) 1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Nameblesbuck& Scientific Name – Damaliscus Pygargus Phillipsi).				
52.	Eva Discus India, Kolkata 01/53/8/54212/A M21/E-13 /IC	28.09.20	50000 Nos. Turtles (Testudinata)	010620 00	1000 000	Tradin g	Department of Fisheries vide email dated 15.10.2020 and D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 20.10.2020 informed that they had examined such applications earlier and come to the conclusion that Turtles being Reptile, is not falling under the purview of Ministry of Fisheries, Department of Animal Husbandry and Dairying. Comments sought from MoEF&CC (WL) on 15.10.2020 followed with reminders dated 06.11.2020 and 01.12.2020. Application once again forwarded to MoEF&CC

							(WL) vide email dated 24.12.2020. MOEF&CC (WL) vide letter dated 15.03.2021 has sought some information/documents from the firm. Reminder sent to the firm vide email dated 30.03.2021 and 30.06.2021.
53.	Mohammed Bin Ibrahim Masqati, Hyderabad 01/53/8/54350/A M21/M-70/IC	20.10.20	10 Nos. Taxidermy Animal Trophy Mounts	97050010	350000	AU	Comments sought from MOEF&CC (WL) on 20.10.2020. MOEF&CC (WL) vide letter dated 17.03.2021 has sought some information /documents from the firm. Reminders sent to firm vide emails dated 30.03.2021 and 24.05.2021. Reply from firm referred to MoEF (WL) vide email dated 02.06.2021. MoEF (WL) informed the Committee in its meeting No. 02 /AM22 dated 24.06.2021 that comments are awaited from the scientific authority.
54.	Arun Mahendragir, Hyderabad 01/53/8/54600/A M21/A-92/IC	10.12.20	20.000- NOS. AFRICAS BEST TAXIDERMY	97050010	470000	AU	Comments sought from MOEF&CC (WL) on 16.12.2020. MOEF&CC (WL) vide letter dated 17.03.2021 has sought some information/documents from the firm. Reminders sent to firm vide emails dated 30.03.2021 and 24.05.2021. MoEF(WL) informed the Committee in its meeting No. 02/AM22 dated 24.06.2021 that comments are awaited from the scientific authority.

55.	A&S Creations, West Patel Nagar, New Delhi 01/53/8/54633/A M21/A-98/IC	18.12.2 0	2 No. GPS Vertex Collars with all accessories	852691 90	2991 33	Tradin g	Comments sought from MOEF&CC (WL) on 18.12.2020. MoEF&CC (WL) vide letter No. 3-11/2019WL (part1 (Vol3) dated 28.12.2020 stated that 'NOC' from CWLW to be submitted for further consideration. Reminders sent to the firm vide emails dated 30.03.2021, 24.05.2021 and 30.06.2021.
56.	Genesis Inc., Indore 01/53/8/55025/A M21/G-44/IC	15.02.2 1	2 Pac Palmer cap Chur charger	930630 00	7000 .00	Tradin g	Comments sought from MOEF (WL) on 17.02.2021. MOEF&CC (WL) vide letter dated 22.03.2021 informed that NOC from CWLW is to be submitted by the firm. Reminders sent to the firm vide emails dated 30.03.2021, 24.05.2021 and 30.06.2021.
57.	Still Water Aquatics, Bangalore 01/53/8/53919/A M21/S-54/IC	10.08.2 0	(i) 12 Nos. Dendrobates tinctorius (ii) 12 Nos. Dendrobates leucomelas (iii) 12 Nos. Dendrobates auratus (iv) 12 Nos. Phyllobates terribilis (v) 12 Nos. Phyllobates vittatus	010620 00	1125 00	AU	D/o Fisheries informed the Committee in the EFC meeting No. 12/AM21 dated 25.03.2021 that import of these species of Amphibians is not falling under the domain of Department of Fisheries. Comments of Ministry of Environment Forest and Climate Change (MoEF&CC) may be sought. Hence, Comments sought from MoEF&CC (WL) on 30.03.2021. MoEF (WL) vide letter dated 05.04.2021 has sought some information / documents from the firm.

							Reminders sent to firm vide emails dated 24.05.2021 and 30.06.2021. MoEF(WL) informed the Committee in its meeting No. 02/AM22 dated 24.06.2021 that comments are awaited from the scientific authority.
58.	Hi Tech Advance Product, Indore HQRXIMLAPP LY00041826AM 22	15.05.21	8 Set of Veterinary Equipment/Tranqui lizer Equipment/CO2 dart projector and accessories	93040000	1559840	Trading	Recommended by MoEF (WL) vide letter dated 04.06.2021. The Committee decided to Approve the case subject to conditions mentioned in the MoEF (WL) letter dated 04.06.2021.
59.	Hi-Tech Advance Product, Indore HQRXIMLAPP LY00023882AM 22	10.04.21	07 sets of CO2 dart projector JMDB13-3no.,JMST CO2dart projector 4no,BJ13mmbarrel no4,JMC case 4no.JMDBCAS E 3no	93040000	12,85,545.00	To Supply to Forest Department	Recommended by MoEF (WL) vide letter dated 04.06.2021. The Committee decided to Approve the case subject to conditions mentioned in the MoEF (WL) letter dated 04.06.2021.
Part 5	Ministry of Steel (MoS)						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Purpose of Import	Status
60.	Universal Tradelinks, Rajkot 01/53/8/54395/A M21/U-7/IC	29.10.20	22 MTs By product obtained while manufacturing prime Ferro Silicon	26190090	292751	Trading	Comments sought from M/o Steel on 03.11.2020. M/o Steel vide email dated 22.01.2021 informed that it does not recommend the case as purpose of import is Trading.

							Hence, the Committee decided to Reject the case.
61.	Arfin India Limited, Ahemdabad 01/53/8/54566/A M21/A-89/IC	04.12.20	2000 MT of Titanium Scrap	81083000	519750000.00	AU	Recommended by M/o Steel vide OM dated 24.06.2021. The Committee decided to Approve the case subject to conditions mentioned in the M/o Steel OM dated 24.06.2021.
62.	Sarda Energy & Minerals Limited., Chhattisgarh 01/53/8/55253/A M21/S-197/IC	03.03.21	50400 Mts Other (Slag, Ash and Residues(Other Than from The manufacture of iron Or Steel),Containin g arsenic, Metals or Their compounds)	26209900	328452894.00	AU	Recommended by M/o Steel vide OM dated 21.06.2021. The Committee decided to Approve the case for the import of 39600 MT Ferro Manganese Slag for the FY2021-22 (@ 550Kg / MT production of Silico Manganese Slag/ Mno Slag) subject to conditions mentioned in the M/o Steel OM dated 21.06.2021.
63.	Minex Metallurgical Company Limited HQRXIMLAPP LY00030990AM 22	01.05.21	400 MT Titanium Scrap Containing Ti 85-98 Percentage	81083000	104477800	AU	Recommended by M/o Steel vide OM dated 28.06.2021. The Committee decided to Approve the case subject to conditions mentioned in the M/o Steel OM dated 28.06.2021.
64.	Anjaney Ferro Alloys Limited HQRXIMLAPP LY00117307	31.03.21	17,226.00 MT Imported Ferro Manganese Slag is one of our major raw material for Manufacturing of Silico Manganese	26190090	113831156	AU	Comments sought from M/o Steel on 09.06.2021. M/o Steel vide email dated 29.06.2021 has sought some information / documents from the firm. Reply from firm referred to M/o Steel vide email dated 30.06.2021.

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							Comments sought from DPIIT on 09.06.2021. DPIIT vide OM dated 24.06.2021 has informed that they are not concerned and M/o Steel may be consulted in the matter.
Part 6	MoEF&CC (OC) and D/o C&PC						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Purpose of Import	Status
65.	Hemani Industries Limited, Bharuch, Gujarat 01/53/8/54612/A M21/H-57/IC	14.12.20	700 MT Carbon Tetra Chloride	29031400	52290000	AU	Comments sought from MOEF&CC (O) on 17.12.2020. The firm has been requested on 24.12.2020 to furnish clarification to queries raised by MoEF&CC (OC) vide OM No. 11/7/2015-OC dated 23.12.2020. Comments sought from C&PC on 17.12.2020. C&PC vide letter dated 13.01.2021 has sought some information from the firm.
66.	AARTI INDUSTRIES LTD HQRXIMLAPP LY00029435AM 22	29.4.21	201 Kgs BROMOFLUOROMETHANE	29037900	16943820.000	AU	Recommended by MoEF (OC) vide OM dated 22.06.2021. The Committee decided to Approve the case subject to conditions mentioned in the MoEF (OC) OM dated 22.06.2021.
67.	AARTI INDUSTRIES LTD HQRXIMLAPP LY00030487AM 22	30.4.21	198 Kgs BROMOFLUOROMETHANE	29037900	19678230.000	AU	Recommended by MoEF (OC) vide OM dated 22.06.2021. The Committee decided to Approve the case subject to conditions mentioned in the

							MoEF (OC) OM dated 22.06.2021.
68.	SUN PHARMACEUTICAL INDUSTRIES LIMITED HQRXIMLAPP LY00105729AM 22	2.6.21	100 Kgs BROMO FLUOROMETHANE	29037900	11423100.000	AU	Recommended by MoEF (OC) vide OM dated 10.06.2021. The Committee decided to Approve the case subject to conditions mentioned in the MoEF (OC) OM dated 10.06.2021.
69.	PIRAMAL PHARMA LIMITED HQRXIMLAPP LY00105993AM 22	3.6.21	200 MT TFEC (R-133A) 1,1,1,-Trifluoro-2-Chloro Ethane	29037900	73260000.000	AU	Recommended by MoEF (OC) vide OM dated 24.06.2021. The Committee decided to Approve the case subject to conditions mentioned in the MoEF (OC) OM dated 24.06.2021.
70.	MEGHMANI ORGANICS LIMITED HQRXIMLAPP LY00103601AM 22	31.5.21	630000 Kgs Carbon Tetra Chloride	29031400	56019600.000	AU	Comments sought from MoEF (OC) on 09.06.2021. MoEF (OC) vide OM dated 14.06.2021 has sought some information/ documents from the firm. The firm vide email dated 15.06.2021 has replied directly to MoEF (OC). MoEF&CC vide OM dated 24.06.2021 has informed that the firm has unutilized quantity left in previous 03 licenses. MoEF (OC) has advised the firm to first import the balance quantity of previous 03 licenses lying with them.

							Comments sought from C&PC on 01.06.2021. Recommended by D/o C&PC vide OM dated 29.06.2021.
71.	HERANBA INDUSTRIES LIMITED HQRXIMLAPP LY00103708AM 22	31.5.21	515000 Kgs Carbon Tetra Chloride	290314 00	4388 5725 .000	AU	Comments sought from MoEF (OC) on 18.6.2021. MoEF (OC) vide OM dated 24.06.2021 has sought some clarification from the firm. Reply from firm referred to MoEF (OC) vide email dated 30.06.2021. Comments sought from C&PC on 01.06.2021. C&PC vide letter dated 25.06.2021 has sought some information / documents from the firm.
Part 7	MeitY						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Purpose of Import	Status
72.	Google Cloud India Pvt Ltd., Gurgaon 01/53/8/E/ AM20/G-60/IC	12.02.20	10 Nos. Assy, Power Filter Module, 4 X IEC320 C20 Input, 1X 10P Connector Output, No Circuit Breaker, IKEACOLO, PFM4	854890 00	3.0	AU	Comments sought from DoT on 28.02.2020 and again on 05.10.2020. DGCA vide email date 11.06.2020 informed that the request of applicant to import Power Filter module ITC (HC) Code is 854890000, which does not come under the purview of DGCA. DOT vide letter dt. 23.10.2020 has sought technical literature and RF specifications from the firm. Reminders sent to firm vide emails dated 26.11.2020 and

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							29.12.2020. Reply from firm referred to DoT vide email dated 08.02.2021. DoT vide letter dated 26.02.2021 informed that no NOC/comments are required from WPC Wing for its import. The Committee decided to seek comments from MeitY. Accordingly, comments sought from MeitY on 03.03.2021. MeitY vide email dated 04.03.2021 has sought some information from the firm. Reminder sent to the firm on 25.03.2021. MeitY vide email dated 21.06.2021 informed that they have been requested by the applicant to close the application. Accordingly, the Committee decided to Close the case.
73.	Dell International Services India Pvt Ltd., Bangalore 01/53/8/55043/A M21/D-37/IC	15.02.21	83000 Nos Used Desktops / Thin clients / workstations (Without Monitors) 95000 Nos Used Desktop Computer Systems / Think Clients / Workstations (Including used Monitors, keyboards,&	84715000 84714900 85285200	70245000 0.00	Trading	Comments sought from DPIIT and MeitY on 18.02.2021. DPIIT vide OM dated 01.03.2021 has informed that they are not concerned with the matter. MeitY vide email dated 23.02.2021 has sought some information from the firm. Reminders sent to firm vide emails dated 20.05.2021, 14.06.2021 and 30.06.2021.

			Mice) 83000 Nos Used Computer Displays(Used Monitors)				
74.	Brooklen Impex., Karnataka 01/53/8/54760/A M21/B-76/IC	12.01.2 1	15000 Nos Refurbished Hard Disk	847170 20	3700 000. 00	AU	Comments sought from MeitY on 12.01.2021. MeitY vide email dated 22.01.2021 has sought some information/ documents from the firm. Reminders sent to firm vide emails dated 23.02.2021, 30.03.2021 and 20.05.2021. Final Reminder sent to firm vide email dated 14.06.2021. The Committee decided to Reject the case for non-reply.
75.	Instac Inc., Karnataka 01/53/8/54984/A M21/I-39/IC	10.02.2 1	1 Pcs Monitor	852872 2000	1467 10.0 0	Trading	Comments sought from MeitY on 11.02.2021. MeitY vide email dated 24.02.2021 has sought some information from the firm. Reply from firm referred to MeitY vide email dated 30.03.2021. The firm has been requested to clarify their "Purpose of Import" vide email dated 30.03.2021. Firm vide email dated 31.03.2021 informed that the purpose of import is 'Trading'. MeitY vide email dated 21.06.2021 informed that

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							they have been informed by the applicant that he doesn't require the item that he has applied for. Accordingly. The Committee decided to Close the case.
76.	Prime International., Maharashtra 01/53/8/55187/A M21/P-72/IC	27.02.21	50 kgs Chromium Unwrought; powder	81122100	633750.00	Trading	Comments sought from MeitY on 04.03.2021. The application resent to MeitY vide email dated 30.03.2021. MeitY vide email dated 21.06.2021 informed that since the purpose is trading the final use of imported product cannot be ascertained and it is not possible to technical evaluate the requirements. Hence, The Committee decided to Reject the case.
77.	M/s. Lenovo (India) Private Limited HQRXIMLAPP LY00036155AM 22	07.05.2021	2757 Nos Desktop Computers	84715000	1,26,78,299.00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021.
78.	M/s. Lenovo (India) Private Limited HQRXIMLAPP LY00036161AM 22	07.05.2021	5698 Nos Desktop Computers	84715000	2,67,07,645.00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide

							email dated 21.06.2021.
79.	M/s. Lenovo (India) Private Limited HQRXIMLAPP LY00036181AM 22	08.05.2 021	7014 Nos Desktop Computers	847150 00	2,93, 39,3 01.0 0	Tradin g	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021.
80.	M/s. Lenovo (India) Private Limited HQRXIMLAPP LY00036193AM 22	08.05.2 021	1585 Nos Desktop Computers	847150 00	69,2 9,87 3.00	Tradin g	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021.
81.	M/s. Lenovo (India) Private Limited HQRXIMLAPP LY00036133AM 22	08.05.2 021	130 Nos Desktop Computers	847150 00	8,92, 033. 00	Tradin g	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021.
82.	M/s. Lenovo (India) Private Limited HQRXIMLAPP LY00036197AM 22	08.05.2 021	2438 Nos Desktop Computers	847150 00	1,14, 20,8 13.0 0	Tradin g	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021.
83.	M/s. Lenovo (India) Private Limited HQRXIMLAPP LY00036205AM	08.05.2 021	4934 Nos Desktop Computers	847150 00	1,98, 65,3 34.0 0	Tradin g	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents

	22						from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021.
84.	M/s. Lenovo (India) Private Limited HQRXIMLAPP LY00036211AM 22	08.05.2021	341 Nos Desktop Computers	84715000	19,83,578.00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021.
85.	M/s. Lenovo (India) Private Limited HQRXIMLAPP LY00036215AM 22	08.05.2021	923 Nos Desktop Computers	84715000	39,79,528.00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021.
86.	M/s. Lenovo (India) Private Limited HQRXIMLAPP LY00036219AM 22	08.05.2021	4489 Nos Desktop Computers	84715000	1,91,92,714.00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021.
87.	M/s. Lenovo (India) Private Limited HQRXIMLAPP LY00036233AM 22	08.05.2021	3099 Nos Desktop Computers	84715000	1,40,73,121.00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021.

88.	M/s. Lenovo (India) Private Limited HQRXIMLAPP LY00036236AM 22	08.05.2 021	2286 Nos Desktop Computers	847150 00	91,1 3,73 6.00	Tradin g	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021.
89.	M/s. Lenovo (India) Private Limited HQRXIMLAPP LY00036241AM 22	08.05.2 021	2703 Nos Desktop Computers	847150 00	1,23, 60,0 16.0 0	Tradin g	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021.
90.	M/s. Lenovo (India) Private Limited HQRXIMLAPP LY00036244AM 22	08.05.2 021	3290 Nos Desktop Computers	847150 00	1,02, 89,6 32.0 0	Tradin g	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021.
91.	M/s. Lenovo (India) Private Limited HQRXIMLAPP LY00036245AM 22	08.05.2 021	2322 Nos Desktop Computers	847150 00	1,09, 58,6 42.0 0	Tradin g	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021.
92.	M/s. Lenovo (India) Private Limited HQRXIMLAPP LY00036247AM 22	08.05.2 021	233 Nos Desktop Computers	847150 00	7,16, 819. 00	Tradin g	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email

							dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021.
93.	M/s. Lenovo (India) Private Limited HQRXIMLAPP LY00036250AM 22	08.05.2021	2020 Nos Desktop Computers	84715000	98,86,453.00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021.
94.	M/s. Lenovo (India) Private Limited HQRXIMLAPP LY00036255AM 22	08.05.2021	4622 Nos Desktop Computers	84715000	2,13,79,873.00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021.
95.	M/s Print Tech Solution HQRXIMLAPP LY00102605AM 22	29.05.2021	2 pcs INK CORE A TYPE REFURBHISED FOR VIDEOJET 1510 2 Pcs NK CORE a TYPE REFURBHISED FOE VIDEOJET 1220	84433910	1,04,000.00	AU	Recommended by MeitY vide OM dated 23.06.2021. The Committee decided to Approve the case subject to conditions mentioned in the MeitY OM dated 23.06.2021.
Part 8	Ministry of Mines						
S. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Purpose of Import	Status
96.	C.T. Group, Kerala	25.05.1	One Ton of	251749	6300	Trading	Comments sought from

	01/53/8/32008/A M19/C-3/IC	8	Natural Calcium Carbonate Everzit	00		g	C&PC on 05.06.2018. D/o C&PC vide OM dated 13.07.2018 has informed that Natural Calcium Carbonate Everzit is mineral product falling under Chapter 25, which is not looked after by D/o C&PC and informed that the application may be referred to Ministry of Mines to seek their comments in the matter. D/o C&PC vide e-mail dated 25.10.2018 also informed that the matter does not pertain to them. Comments sought from M/o. Mines on 30.07.2018. Reminders sent to M/o Mines on 13.08.2020, 16.09.2020 and 09.10.2020 requesting for expediting comments. M/o Mines vide OM No. 16/15/2020-M.V dated 23.10.2020 has requested to take decision in the matter subject to the comments/ inputs of respective State Government directly. The Committee decided in Meeting No. 7/AM21 dated 04.11.2020 to send the application to State Govt. for their comments. Accordingly, Kerala State Govt. has been requested vide e-mail dt. 17.11.2020 to provide their comments. Reminders sent on 09.03.2021 and 30.06.2021.
97.	K K Rocks &	29.08.1	15000 MTS	251690	9000	Tradin	Comments sought from M/o

From

	Granites India Pvt Ltd, Trivandrum 01/53/8/E/ AM20/K-16/IC	9	Stone boulders or rubbles or rock stones	20	000	g	Mines & DPIIT on 03.09.2019. DPIIT vide OM dated 05.10.2020 informed that the case does not come under its purview. M/o Mines vide OM No. 16/8/2019-M.V dated 26.10.2020 has requested to take a decision in the matter subject to the comments/ inputs directly from the State Government of Kerala. The Committee decided in Meeting No. 7/AM21 dated 04.11.2020 to send the application to State Govt. for their comments. Accordingly, Kerala State Govt. has been requested vide e-mail dt. 17.11.2020 to provide their comments. Reminders sent on 09.03.2021 and 30.06.2021.
98.	Vaibhav Global Ltd., Rajasthan 01/53/8/E/ AM20/V-36/IC	08.01.20	1000000 Kgs. Shungite Rough Stone	251400 00	2961 5062 .50	AU	Comments sought from M/o Mines & DPIIT on 10.01.2020. DPIIT vide OM No P-47012/11/2020 T.S. dated 20.02.20 has informed that the unit is covered under 100% EOU Scheme which is under administrative control of Department of Commerce. They also stated that DPIIT is not concerned with 100% EOU and DGFT may take necessary action accordingly.

							Ministry of Mines vide OM No. 16/10/2020-M.V. dated – nil- has requested to take decision in the matter subject to the comments/ inputs of respective State Government. Mail has been sent on 18.12.2020 to Mines Department, Rajasthan for their comments. Reminders sent on 09.03.2021 and 30.06.2021.
99.	Vyara Tiles Private Limited, Gujarat 01/53/8/54017/A M21/V-25/IC	21.08.20	26 MTs Granules, Chippings and Powder of Stone of Heading 2515 or 2516 whether or not Heat Treated of Marble	25174100	342067.14	AU	Comments sought from DPIIT on 25.08.2020. Recommended by DPIIT vide OM dated 18.12.2020. Comments sought from M/o Mines on 25.08.2020. M/o Mines vide OM dated 22.10.2020 has requested to take decision in the matter subject to the comments/ inputs of respective State Government. The Committee decided in Meeting No. 7/AM21 dated 04.11.2020 to refer the application to State Govt. for comments. Accordingly, Gujarat State Govt. has been requested to provide their comments vide e-mails dt. 17.11.2020. Reminders sent vide emails dated 09.03.2021, 24.05.2021 and 30.06.2021.
100.	Sahil Gupta, Haryana 01/53/8/54277/A M21/S-111/IC [ECOM Ref. No. 97803348560010 138723 File No.	07.10.20	26631 Kgs. Zinc Ash	26201990	1344182.64	AU	Comments sought from M/o Mines on 09.10.2020. Reminders sent to M/o Mines vide emails dated 11.12.2020 and 09.03.2021. M/o Mines vide OM No.

From

	012100854277A M21]						6/16/2020-M.V has sought some clarification from the firm. Reminder sent to firm on 30.06.2021.
101.	RUBAMIN PRIVATE LIMITED HQRXIMLAPP LY00038614AM 22	11.5.21	29000 MT Spent Catalyst containing Molybdenum, Vanadium, Nickel, Cadmium, Zinc, Copper, Cobalt, Managnese, Tu	262099 00	1083 8750 00	AU	Recommended by MoEF (HSMD) received vide letter dated 16.04.2021. Comments sought from M/o Steel on 15.06.2021. M/o Steel vide email dated 16.6.2021 informed that the import item does not pertain to them. Comments sought from M/o Mines vide email dated 17.06.2021

**Part
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DHI

Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Purpose of Import	Status
102.	Express Global Logistics Pvt. Ltd., Mumbai 01/53/8/54285/A M21/E-15/IC	08.10.20	1 Set Used 230 Ton Low Profile Deck Vehicle No. 31472-20 Make Goldhofer	87169010	5703012	AU	Comments sought from DPIIT and DHI on 26.11.2020. DPIIT vide OM dated 08.12.2020 stated that they are not concerned and DHI may be consulted in the matter. Reminder sent to DHI vide email dated 22.12.2020. DHI vide OM dated 07.06.2021 has informed that they do not support the request for import of subject mentioned restricted item since second hand motor vehicles are not freely importable as per current import policy.

							Accordingly, The Committee decided to examine the case on file
103.	Bannari Amman Spinning Mills Limited, Coimbatore, Tamilnadu 01/53/8/54505/A M21/R-25/IC	19.11.20	1 No. Used Spare Parts Electric Box (Refurbished/ Reconditioned) for VTA NC850 Sectional Warper	84559000	222500	AU	Comments sought from DPIIT on 23.11.200. DPIIT vide OM dated 08.12.2020 stated that they are not concerned and DHI may be consulted in the matter. Comments sought from DHI on 08.12.2020. DHI vide OM dated 25.02.2021 has sought some information / documents from the firm. Reminder sent to the firm vide email dated 30.06.2021.
104.	Larsen & Toubro Limited., Kolkatta 01/53/8/54835/A M21/L-56/IC	22.01.21	1 set 725 KVA DG Set with all accessories: sl no. 9JRGs00246 1 set 500 KVA DG set with all accessories: sl no. SHB-854-07/5AG02561 1 set 500 KVA DG set with all accessories: slno. 5AGG3005 54/5AG02184 1 set 30 KVA DG set with all accessories: sl. No. VK-OGS122-06	85021310 85021310 85021310 85021100	3747770. 00	AU	Comments sought from DPIIT & DHI on 28.01.2021. DPIIT vide OM dated 11.02.2021 has informed that it is not concerned with the matter. DHI vide OM No. ImportCell/L&T/2021-HEI dated nil has sought some information from the firm. Reminder sent to the firm vide email dated 30.06.2021.
105.	MRK Impex Private Limited, Delhi 01/53/8/54316/A M21/M-65/IC	13.10.20	4000 MT Iron and Steel Shaft and Crank Shaft (Obtained from Ship)	73269090	16800000	AU	Comments sought from M/o Steel on 14.10.2020. M/o Steel vide email dated 08.02.2021 informed that the

From

							matter does not pertain to them and DPIIT may be consulted. Accordingly, comments sought from DPIIT on 12.02.2021. DPIIT vide OM dated 22.02.2021 informed that it is not concerned with the matter and DHI may be consulted in the matter. Accordingly, comments sought from DHI on 22.02.2021. DHI vide OM dated 29.04.2021 sought comments from M/o Steel.
106.	Suzlon Global Services Limited HQRXIMLAPP LY00040696AM 22	13.5.21	04 Nos NACELLE ASSEMBLY(P ARTS OF SUZLON BRAND W.O.E.G. MODEL S88_2100KW_5 0HZ STV) OLD AND UNUSED	850300 90	4409 0795 .16	Others	Comments sought from DHI on 09.06.2021. DHI vide ID Note dated 22.06.2021 has sought some information / documents from the firm.
107.	FLEXTRONICS TECHNOLOGIE S (INDIA) PRIVATE LIMITED HQRXIMLAPP LY00106844AM 22	3.6.21	5000 Pcs Silver hard solder - ring is a Raw Materials for manufacturing Milk Analyzer, the RM is used to welding the IR source coil. This will be done with help of Gas welding process so that we will get proper	710692 90	8413 1	AU	Comments sought from DPIIT and DHI on 13.06.2021. DPIIT informed the Committee in its meeting No. 02/AM22 dated 24.06.2021 that the case is under examination with them.

			conductivity for IR Source				
108.	VIJAYAVANI PRINTERS HQRXIMLAPP LY00110782AM 22	9.6.21	1 Pcs Used saddle stitcher Muller Martini 1509 year 1999 1 Pcs Used offset printing machine Adast Dominant 715, s/n, 15024, year 1997	843280 90	10,3 5,69 0.00	AU	Comments sought from DHI on 15.6.2021.
109.	CONMECHAUT O CONSULTANT S INDIA PRIVATE LIMITED HQRXIMLAPP LY00111032AM 22	09.6.21	30 Nos MS Coupling, Torin (components of power tiller)	843280 90	1409 27.0 00	AU	Comments sought from DHI on 15.6.2021. DHI vide UO Note dated 23.06.2021 has informed that the matter does not pertain to DHI. It may pertain to D/o Agriculture and Cooperation. Accordingly, the Committee decided to seek comments from D/o Agriculture and Cooperation. Comments sought from D/o Agriculture and Cooperation on 30.06.2021.
Part 10	MHA (PM Division)						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF valu e	Purpo se of Impor t	Status
110.	R. K. Suppliers, Bhandar, Maharashtra 01/53/8/E/ AM20/R-93/IC	19.02.2 0	6 nos. of Night Vision Binocular – Digital NV Signal N 340 RT.	900580 00	1200 00	Tradin g	Comments sought from MHA (PM Divn.) on 17.03.2020 and again on 25.08.2020. MHA (PM Divn.) vide correspondence No. IV- 20011/08/2018-Prov-Idated 15.10.2020 stated that supply order has been sought from

from

							Home Department, Government of Maharashtra and Form ANF-1 & IEC Certificate sought from DGFT on 01.09.2020. Reminders sent on 21.10.2020 and 25.11.2020. The firm has been requested on 05.10.2020 to provide IEC Certificate. Reminders sent to firm vide emails dated 08.12.2020, 26.02.2021 and 30.03.2021.
111.	Electronics Corporation of India Ltd., Hyderabad 01/53/8/51522/A M21/E-5/IC	16.04.20	4 Nos. Vehicle Mounted EC-SVJEE-1100	85255040	45087000	Trading	Cabinet Secretariat vide letter No. 11(6)/2017-SS dated 13.03.2020 has requested the State Government, Jharkhand to re-submit the proposal for purchase of 01 portable Jammer model in prescribed 48alvaniz.
112.	Sakura Geo Information Software Research Pvt. Ltd., Chennai 01/53/8/53602/A M21/S-6/IC	03.06.20	5 sets ANAFI Thermal Micro Drone with Camera for Police for Monitoring Covid-19 Combat Operations	85258090	1485325	Trading	Comments sought from MHA (PM Divn.) 10.06.2020. MHA (PM Divn.) vide correspondence No. IV-20011/08/2018-Prov-I dated 28.01.2021 stated that End user certificate, Form ANF-1, details of OEM and clarification on name & Qty. of item have been sought from Home Deptt., Govt. of Tamil Nadu vide their Division's letter dated 06.07.2020. Reminder sent to them on 18.09.2020, 24.11.2020 and 04.01.2021, 26.02.2021, 09.03.2021 and 24.05.2021.
113.	Defind Enterprises Pvt. Ltd., Gurgaon 01/53/8/53803/A M21/D-9/IC	13.07.20	(1) 2 Box Night Vision Device (2) 2 Box Night Vision Devices	90049010 90049010	2328800	AU	Comments sought from MHA (PM Divn.) on 18.07.2020. MHA (PM Divn.) vide

							correspondence No. IV-20011/08/2018-Prov-Idated 28.01.2021 stated that Supply order, Form ANF-1 and clarification regarding name of item have been sought from Home Deptt., Govt. of Maharashtra on 30.07.2020. Reminder issued to them on 18.09.2020, 25.11.2020 and 30.12.2020. The firm vide email dated 01.12.2020 has furnished letter from Home Department, Government of Maharashtra. Reminder sent to MHA (PM Divn.) vide email dated 29.12.2020. MHA vide email dated 30.12.2020 informed that the requisite information i.e. supply order, ANF-1 form and the clarification on end user certificate and ANF-2M form as the name of item is different has not been received so far. In this regard, letter dated 01.12.2020 in r/o Home Department; Govt. of Maharashtra has been received with DGFT's email. However, 21 pages as enclosed with their letter dated 01.12.2020 has not been received. It is requested to furnish the requisite information at the earliest for processing the case further. Reminder sent to the firm vide email dated 30.03.2021.
114.	Kamdar Global Solutions Pvt. Ltd., Chennai	17.07.20	2 CTN ANAFI Thermal Micro	85258000	1485325	Trading	Comments sought from MHA (PM Divn.), DGCA & DoT

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	01/53/8/53831/A M21/K-10/IC		Drone with Camera for Police (For Monitoring COVID 19 Combat Operations)				on 21.07.2020. MHA (PM Divn.) vide correspondence No. IV-20011/08/2018-Prov-I dated 15.10.2020 stated that copies of end user certificate and supply order have been sought from Home Deptt., Govt. of Tamil Nadu on 30.07.2020. Reminders issued to them by MHA (PM Divn.) on 18.09.2020, 25.11.2020 and 25.03.2021. DoT vide letter No. R-11020/05/2016-PP dated 15.01.2021 informed that for import of any UAS/UAVs/RPAs/ Drone Equipment Type Approval (ETA) is required from the concerned Regional Licensing Office (RLO) of WPC Wing. Reminder sent to firm vide email dated 30.03.2021. Reminder sent to DGCA vide email dated 30.03.2021.
115.	Shobha Anand Prints Pvt. Ltd. Hyderabad 01/53/8/54520/A M21/S-134/IC	24.11.20	(1) 3Pcs Thermal Imaging Scope Axion XM30S (2) 3 Pcs Thermal Imaging Scope Axion LRF XQ38 (3) 3Pcs Thermal Imaging Scope Lexion XP50 (4) 3Pcs Thermal	900580 10	2637 323. 68	AU	Comments sought from MHA (PM Divn.) on 08.12.2020. MHA vide OM No. IV-20011/08/2018-Prov-I/1087 informed that no request letters in respect of Police departments are available in the proposal. Hence, they have requested to forward the proposal again along with relevant documents. Firm vide email dated 12.01.2021 has been requested to submit the request letter received from

			Imaging Scope Helion 2 XP50 (5)3Pcs Thermal Imaging Binoculars Accolade 2 LRF XP50.				Police Department. Reminder sent to firm vide email dated 30.03.2021.
116.	Security Instruments, Rajendra Place, New Delhi, Delhi 01/53/8/54584/A M21/S-147/IC	09.12.20	(1) 1 Unit Digital Night Vision Goggles for Surveillance Purpose Required by West Bengal Armed Police for Demonstration as per Tender Ref No: WBP/DIG(AP)B KP/NIT-441/2020-21; Dated: 07 th Sep 2020 (2) 1 Unit. Digital Night Vision Goggles	90049010	1065748	Trading	Comments sought from MHA (PM Divn.) on 09.12.2020. MHA vide letter dated 22.12.2020 has requested Home Department, Govt. of West Bengal to provide copies of the request letter of West Bengal Armed Police for conducting demonstration of one unit of DNVG, supply order and end user certificate for use of one unit of Digital Night Vision Goggles to this Ministry for processing the proposal further. Reminders sent by MHA vide letter dated 03.03.2021 and 25.05.2021.
117.	Culminating Technologies, Allahabad 01/53/8/E/AM20 /C-27/IC	28.11.19	1 No. Night Vision Device	90051000	140000	Trading	DRDO vide e-mail dated 29.01.2020 has recommended the case, subject to NOC from DDP. Accordingly, comments sought from DDP on 21.02.2020. DDP vide email dated 23.09.2020 informed that the item proposed to be imported is not covered in the list of restricted items for which powers have been delegated by DGFT to Department of Defence Production to issue Import License(s). Comments may be sought from the

							concerned Service, directly. Accordingly, comments sought from MHA (PM Divn.) on 11.12.2020. MHA vide OM No. IV-20011/08/2018-Prov-I/1087 dated 22.12.2020 informed that import is being done for use of Indian Coast Guard. However, PM Division deals with proposals in respect of CAPFs/SPOs for grant of import permission for import of restricted items. Hence, the proposal is returned and matter may be taken up with the Ministry concerned. The Committee decided to refer the case to Coast Guard division in MHA for comments. Hence, case forwarded to MHA (Coastal Security) on 20.01.2021.
118.	Neco Defence Systems Limited., Maharashtra 01/53/8/54769/A M21/N-36/IC	13.01.2 1	1 Nos Dt-Hti- Ck-D-B, Dt Hti Conv.Kit.50bmg (5rd) 1 Nos Dt-Hti- Bbo-A, Dt Hti Rifle Chassis BLK/BLK Rh 1 Nos Spr-Eli- Alp, Dtss Elite Iron Alpha Supressor .50bmg 1 Nos Bpd-Bt- 35, Atlas Bipod, 5h W/Adm170 S Lever 10 Nos Dt-Hti- Mg-B-A 1 Nos Dt-Acc-	930119 00 930119 00 930119 00 930119 00 930119 00 930119 00 930119 00 930119 00 930119 00 930119 00	1961 315. 24	Tradin g	Comments sought from MHA (PM Divn.) on 13.01.2021. Comments also sought from DDP vide email dated 09.03.2021 Application referred to MHA again vide email dated 30.03.2021.

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			030, Mbus Pro Sight Rear 1 Nos Dt-Acc- 030, Mbus Pro Sight Front 1 Nos Nsi-Sales- Misc. Hensoldt Zf3.5x26x56 Telescopic Sight 1 Nos Nsi-Sales- Mis, Knights Armamentpvs- 30 1 Nos Nsi-Sales- Misc, Supressor cleaning Kit 1 Nos Dt-Hti- Pk-011-B, Dt Hti Operator maintenance Kit 1 Nos Dt-Hti- Pk-005-A, Dt Hti Bore Guide assy 1 Nos Nsi-Sales- Misc, Anti Mirage Band 1 Nos Cas-Hti- Combo-A, Dt Hti Hard case/Soft Case Combo 2 Nos Dtm- .50bmg-750gr- Case, Dtm ammo. .50bmg- Case(100rd) 1 Nos Dt-Mrk- 050 Marketing Flyer, Hti	930119 00 930119 00 930119 00 930119 00 930119 00 930119 00			
119.	Hughes Precision Manufacturing Pvt Ltd., Bangalore 01/53/8/55018/A M21/H-71/IC	14.02.2 1	5000 Nos `Small Caliber Ammunition`1)- 5.56 APM 73gr(Qty- 1000),2)- 5.56	930621 00	2500 00.0 0	AU	Comments sought from MHA (PM Divn.) on 17.02.2021. MHA vide letter dated 26.02.2021 informed that the proposal is under

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			RazorCore 77gr(Qty-1000), 3)- 7.62 RazorCore175gr (Qty-1000), 4)- 7.62M80 149gr (Qty-1000), 5)- .338 Lapua Magnum250gr(Qty-1000).				consideration in MHA.
120.	SRG Techno Pvt. Ltd., Haryana 01/53/8/55329/A M21/S-207/IC	13.03.2 1	2 Nos B.P, SHIELD (AC – JIV- GEN II-C, DESCRIPTION – LEVEL IV SHIELD GEN II , CUSTOM GEOMETRY – 42`X20`0.75` AT 45.36 Lbs +- 51lbs)	392010 00	1021 031. 00	Tradin g	Comments sought from MHA (PM Divn.) on 16.03.2021. MHA vide letter dated 23.03.2021 has sought some information/documents from the firm. Reminder sent to the firm vide email dated 30.03.2021.
121.	PLR Systems Private Limited HQRXIMLAPP LY00039806AM 22	13.05.2 1	2,456.00 Nos Parts of military weapons of heading 93.01 and Of revolvers or pistols	930591 00 930510 00	39,1 4,89 6.09	AU	Comments sought from MHA on 13.05.2021.
122.	Brandiee Media Services Private Limited HQRXIMLAPP LY00038184AM 22	11.5.21	1000 Nos Magazines and Spare Parts for Airguns	930510 00	8000 00	Tradin g	Comments sought from MHA on 17.06.2021. MHA vide letter dated 01.07.2021 informed that the matter does not pertain to them.
123.	KAPRI CORP HQRXIMLAPP LY00114116AM 22	14.6.21	100 Nos Cartridges (Model: ABL 2000) (Part No. 3476- 2001) 1 Nos Arm Disruptor Including Standard	930690 00	16,9 3,51 1.79	AU	Comments sought from MHA on 17.06.2021. MHA vide letter dated 24.06.2021 has sought supply order placed by Punjab Police.

			Accessories (Model: ABL 2000) (Part No. 3340-1150)				
124.	ALPHA DESIGN TECHNOLOGIE S PRIVATE LIMITED, BANGALORE HQRKIMLAPP LY00099278AM 22	25.5.21	6 Nos CORNERSHOT SYSTEM FOR 9mm GLOCK 19 PISTOL WITH ACCESSORIES	930591 00	16,9 3,53 6	AU	Comments sought from MHA on 03.06.2021. Reminder sent to MHA on 23.06.2021.
Part 11	DDP						
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF valu e	Purpo se of Impor t	Status
125.	Whiteback Aviation, New Delhi 01/53/8/E/AM20 /W-9/IC	05.11.1 9	1 No. Kit Assembly, Rocket, In-Line, BRS601, REV.B for S/N 19582	880400 00	1315 85.2 0	Tradin g	Recommended by DRDO vide e-mail dated 21.11.19. DRDO advised to obtain the views of DDP also. Accordingly, comments sought from DDP on 11.12.19. DDP vide email dated 30.12.2019 conveyed that DGFT may seek the comments from the concerned Service, directly as the item proposed to be imported is not covered in the list of restricted items for which powers have been delegated by DGFT to Department of Defence Production to issue Import License(s). Comments sought from Air HQrs on 22.12.2020.
126.	Larsen & Toubro Limited., Maharashtra	27.02.2 1	510 Nos Electric Ignition cartridges NO 3	360300 59	6478 7000 .00	AU	Comments sought from M/o Mines & MeitY on

	01/53/8/55190/A M21/L-67/IC		P/N16-818-9990				4.03.2021. M/o Mines vide OM No. M.V-16/7/2021-Mines V informed that they have no comments to offer in the matter. The Committee decided to refer the case to DDP. Comments sought from DDP on 30.03.2021. DDP vide email dated 22.06.2021 informed that is having valid license for manufacture of Tanks and associated subsystems. No objection/Comments to be sought of the End User.
Part 12	M/o P&NG						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Purpose of Import	Status
127.	Gandhar Oil Refinery India Ltd., Mumbai 01/53/8/52294/A M21/G-39/IC	04.05.20	(1) 2000 MT Solvent 125/240 (2) 1000 MT Solvent 60/80 (3) 1000 MT Solvent 50/120.	(1) 27101239 (2) 27101231 (3) 27101239	174712500	AU	The firm has been requested on 15.01.2021 to furnish complete technical specifications of the items proposed to be imported from the supplier. The firm has replied directly to P&NG vide email dated 19.01.2021. Reminder sent to P&NG vide email dated 22.01.2021 M/o P&NG vide email dated 02.03.2021 informed that firm needs to furnish technical specifications corresponding to the items they wish to import. Accordingly, the firm has

							been requested to furnish correct technical specifications vide email dated 02.03.2021. Reply from firm referred to M/o P&NG vide email dated 09.03.2021 M/o P&NG informed the Committee in the Meeting No 02/AM22 dated 24.06.2021 that the case is under examination with them.
128.	Life Biofuels LLP, Kozhikode 01/53/8/54522/A M21/L-29 /IC	24.11.20	(1)720 MT Used Cooking Oil (2) 720 MT Biofuel	(1) 151800 39 (2) 382600 00	4655 0000	(1) AU (2) Trading	Comments sought from C&PC & Agricultural & Cooperation on 02.12.2020. D/o C&PC vide OM No. C-II-17014/4/2020-Chem.II (FTS: 16691) dated 21.12.2020 stated that DCPC does not look after Bio-fuels and cooking oils. Hence, DCPC has no comments to offer. Comments are awaited from Agricultural & Cooperation. Comments also sought from P&NG. M/o P&NG vide OM dated 18.06.2021 informed that allowing import of bio fuels will adversely impact domestic bio fuels and hence import of bio fuels will not be allowed. Accordingly, the Committee decided to Reject the case.
129.	Raj Petro Specialities Pvt. Ltd., Mumbai 01/53/8/55188/A M21/R-44/IC	27.02.21	198 Mts Farasol -A (Molex Raffinate Bottom)	271019 90	1620 2088 .17	AU	Comments sought from P&NG on 04.03.2021. Firm has been requested to submit Technical Specification vide email

							dated 16.03.2021. Reminder sent to firm vide email dated 24.03.2021, 07.04.2021 and 24.05.2021. Reply from firm referred to P&NG vide email dated 07.06.2021. M/o P&NG informed the Committee in its meeting No. 02/AM22 dated 24.06.2021 that comments are awaited from IOCL and PPAC.
130.	Sikkim Organics., Sikkim 01/53/8/55234/A M21/S-195/IC	02.03.2 1	12000 klr TOULINE 60000 klr CONDENSATE 60000 klr MIX MINERALHYDROCARBON OIL 21600 klr NAPHTHA 12000 klr MTO 48000 klr HPG 12000 klr SBP	27072000 27090000 27075000 27101219 27101990 27075000 29091100	81495000 00.00	AU	Comments sought from P&NG on 10.03.2021. Technical Specifications submitted by the firm, referred to M/o P&NG vide email dated 30.03.21. Reminder sent to M/o P&NG on 24.05.2021. M/o P&NG informed the Committee in its meeting No.02/AM22 dated 24.06.2021 that the case is under examination with them.
131.	Chem-Trend Chemicals Company Private Limited., Bangalore 01/53/8/55277/A M21/C-57/IC	05.03.2 1	600 Mts Spirdane D40 600 Mts Exxsol D40	27101290 27101239	10428600 0.00	AU	Recommended by M/o P&NG vide OM dated 28.05.2021. Subject to further approval from Competent Authority.
132.	RVS Petrochemicals Ltd., Hayarna 01/53/8/55296/A M21/R-80/IC	08.03.2 1	35000 Mts Solvent 125/240 Petroleum hydrocarbon Solvent As Specified under Standard Is 1745	27101920	14691250 00.00	AU	Comments sought from P&NG on 12.03.2021. Technical Specifications sought from the firm vide email dated 27.05.2021.

							The Committee decided to send a reminder to the firm.
133.	Reliable Industries., Uttar Pradesh 01/53/8/55297/A M21/R-81/IC	08.03.21	35000 Mts Solvent 125/240 (Petroleum Hydrocarbon solvent) As Specified Under Standard Is1745	27101920	1469125000.00	AU	Comments sought from P&NG on 15.03.2021. Firm has been requested to submit Technical Specification vide email dated 30.03.2021. Reminder sent to firm vide email dated 24.05.2021. The Committee decided to send a reminder to the firm.
134.	KIA Motors India Pvt Ltd., Andhra Pradesh 01/53/8/55343/A M21/K-42/IC	16.03.21	765 kgs Gasoline, Euro-6 Cert. Fuel E10 860 kgs Diesel, Euro-6 Cert. Fuel B7	27101220 27101930	777410.20	AU	Recommended by M/o P&NG vide OM dated 15.06.2021. Subject to further approval from Competent Authority.
135.	The Automotive Research Association of India HQRXIMLAPP LY00040382AM 22	13.05.21	29240 Kgs Diesel, EURO-6 Cert. Fuel B7 4590 Kgs Gasoline, EURO-6 Cert. Fuel E10 9180 Kgs CEC Legislative Fuel RF-02- 08 E5 (EURO 5 Gasoline) 604 Kgs Gasoline, EU 6 E10 (High DVPE 592 Kg Gasoline, Japanese Fuel, RON 91 830 Kgs Diesel	27102000 27102020	1,35,44,671.78	AU	Comments sought from M/o P&NG on 17.05.2021. M/o P&NG vide email dated 30.06.2021 informed that firm needs to submit complete technical specifications. Complete technical specifications sought from the firm vide email dated 30.06.2021. Reply from firm referred to M/o P&NG vide email dated 07.07.2021.

			Fuel EN 590, ArcticTab. 2b, Cl.4				
136.	TOTAL OIL INDIA PVT.LTD. HQRXIMLAPP LY00048633AM 22	22.5.21	360 MT KETRUL D75 20 MT MARTOL EV 10 CF	271019 20	3,06, 30,8 00.0 0	AU	Comments sought from M/o P&NG on 01.6.2021. Technical Specifications submitted by firm, referred to M/o P&NG vide email dated 23.06.2021. M/o P&NG informed the Committee in its meeting No. 02/AM22 dated 24.06.2021 that comments are awaited from IOCL and PPAC.
137.	HORIBA INDIA PRIVATE LIMITED HQRXIMLAPP LY00039455AM 22	12.5.21	306 Kg Gasoline, EURO-6 Cert. Fuel E10 306 Kgs CEC-RF-02-08 E5 (EURO V Gasoline)	271020 00	6,05, 481. 82	AU	Comments sought from M/o P&NG on 03.6.2021
138.	HONDA MOTORCYCLE AND SCOOTER INDIA PVT LTD HQRXIMLAPP LY00109155AM 22	7.6.21	152 Kgs CEC LEGISLATIVE FUEL RF-02-03 , OXY. CONT LESS THAN 0.1 PERCENT M/M (EURO IV GASOLINE)	271012 41	1169 64.0 00	AU	Comments sought from M/o P&NG on 11.6.2021 M/o P&NG vide email dated 23.06.2021 informed that the firm has not submitted complete technical specifications of the item to be imported. The firm has been requested to submit complete technical specification of the items to be imported vide email dated 23.06.2021. Reply from firm referred to P&NG vide email dated 30.06.2021.

139.	HONDA MOTORCYCLE AND SCOOTER INDIA PVT LTD HQRXIMLAPP LY00109213AM 22	7.6.21	306 Kgs CEC LEGISLATIVE FUEL RF-02-08 E5 (EURO V GASOLINE	271012 41	2685 49.0 00	AU	Comments sought from M/o P&NG on 11.6.2021 M/o P&NG informed the Committee in its meeting No. 02/AM22 that the firm needs to submit complete technical specifications of the item to be imported. The firm requested to submit complete technical specifications vide email dated 30.06.2021. Reply from firm referred to P&NG vide email dated 30.06.2021.
140.	THE WAXPOL INDUSTRIES LTD HQRXIMLAPP LY00034905AM 22	7.5.21	480 MT Low Aromatic White Spirit	271020 90	2997 2640 .000	AU	Comments sought from M/o P&NG on 14.6.2021 The firm has been requested to furnish complete technical specification of the items to be imported vide email dated 23.06.2021. Reply from firm referred to M/o P&NG vide email dated 30.06.2021.
141.	TATA MOTORS LIMITED HQRXIMLAPP LY00045437AM 22	18.5.21	3060 Kgs CEC LEGISLATIVE FUEL RF-02-08 E5 (EURO V GASOLINE)	271020 90	1239 147. 000	AU	Comments sought from M/o P&NG on 01.6.2021. M/o P&NG vide email dated 07.06.2021 has sought complete technical specifications from the firm. Reply from firm referred to M/o P&NG vide email dated 08.06.2021. M/o P&NG informed the Committee in its meeting No. 02/AM22 dated 24.06.2021 that comments

							are awaited from IOCL and PPAC.
142.	CATERPILLAR INDIA PRIVATE LIMITED HQRXIMLAPP LY00106625AM 22	3.6.21	21924 Ltr CARCAL EN590 Class 4 (2014048)	271020 90	4896 912. 190	AU	Comments sought from M/o P&NG on 09.6.2021 M/o P&NG vide email dated 30.06.2021 informed that firm needs to submit complete technical specifications. Complete technical specifications sought from the firm vide email dated 30.06.2021. Reply from firm referred to M/o P&NG vide email dated 30.06.2021. M/o P&NG vide email dated 02.07.2021 has sought Complete Technical Specifications from the firm. Reply from firm referred to M/o P&NG vide email dated 05.07.2021.
Part 13	DoT						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lak h)	Purpose of Import	Status
143.	The TATA Power Company Ltd., Karnataka 01/53/8/E/AM20/T-39/IC	24.12.19	1 No. GPR System 2 Channel Shielded Antenna SPH Engineering Type Zond-12E 1000A 1 No. 500A GPR System	85261000 85261000	25.8	AU	Comments sought from DoT on 06.01.2020. DoT vide letter No. R-11020/05/2016-PP dated 28.02.20 has requested the firm to provide technical literature and RF specifications of the equipment proposed to be

			SPH Engineering Type Zond-12E				imported. Technical literature and RF specifications of the equipment proposed to be imported by the firm has been forwarded to DoT vide email dated 17.09.2020. DoT vide OM dated 09.10.2020 informed that "the firm has obtained ETAs through self declaration. However ETA through self declaration is valid only for equipments which are exempted from import licensing requirements as per the Import Policy of DGFT and invited attention to refer to the clause no. (V) of Terms and Conditions mentioned in the ETAs. Hence, ETA's obtained are not proper. They also informed that the firm may be directed to approach concerned Regional Licensing Office (RLO) of WPC Wing for grant of ETA". Accordingly, firm has been informed the same vide email dated 14.10.2020. Reminders sent to firm vide emails dated 01.12.2020, 09.03.2021, 30.03.2021 and 30.06.2021.
144.	Revogue, Goregaon West, Mumbai 01/53/8/E/ AM20/R-77/IC	07.02.20	1998 Nos. 8S Toys drone with camera total weight of the drone with remote control and packing box is 640 grams	950300 30	7.10 6876 0	Trading	Comments sought from DoT on 11.02.2020, 10.07.2020 and again on 17.09.2020. Application sent to DoT again vide email dated 05.11.2020. Comments also sought from DGCA on 02.12.2020. DoT vide letter dated

from

							20.11.2020 stated to follow clarification on import policy of UAS/UAVs/RPAs/ Drone vide their Ministry's letter no. R-11017/05/2017-PP dated 27.09.2019. Reminders sent to DGCA vide emails dated 09.03.2021 and 30.03.2021.
145.	Jiva Sciences Pvt. Ltd., Bengaluru 01/53/8/53661/A M21/J-3/IC	22.06.20	1 No RF Power Amplifier for R&D Testing Purpose on Rental Basis and Return	85437091	.01	AU	Comments sought from DoT on 23.06.2020 and again on 10.07.2020. DOT vide letter No. R-11020/05/2016-PP dated 31.07.2020 stated that for import of RF Power Amplifier by the firm is required to obtain a decision letter to grant license from WPC Wing followed by an import license by respective Regional Licensing Office (RLO) of WPC Wing. The comments from respective Regional Licensing Office (RLO) of WPC Wing are still awaited. Reminders sent to firm vide emails dated 01.12.2020 and 09.03.2021. Firm vide email dated 17.03.2021 informed that they have forwarded necessary documents to DoT.
146.	RBPT Infotech LLP, Vapi, Gujarat 01/53/8/54203/A M21/R-20/IC	26.09.20	1 piece UAV/UAS/RPA / Drones from China	85437099	.08000	AU	Comments sought from DoT & DGCA on 28.09.2020 DoT vide OM dt. 15.10.2020 has informed that they have not received the e-mail from DGFT. Application again sent to DoT on 29.10.2020. DoT vide letter dated

							20.11.2020 stated to follow clarification on import policy of UAS/UAVs/RPAs/ Drone vide their Ministry's letter no. R-11017/05/2017-PP dated 27.09.2019. Reminder sent to DGCA vide email dated 30.03.2021.
147.	Airports Authority of India, Delhi 01/53/8/54438/A M21/A-76/IC	06.11.20	(1) 10 Nos. VHF Transmitters (2) 10 Nos. VHF Receivers	85255010	2888015.06	AU	Comments sought from DoT on 09.11.2020. DoT vide letter No. R-11020/05/2016-PP dated 30.12.2020 informed that the applicant is required to obtain a valid import licence/clearance from respective Regional Licensing Office (RLO) of WPC Wing. Import Licence No. SR-2018104951 dated 13.06.2019 (attached under reference) was valid upto 12.12.2019.
148.	Airports Authority of India, Delhi 01/53/8/54439/A M21/A-77/IC	07.11.20	(1) 390 Nos. VHF Transmitters (2) 390 Nos. VHF Receivers	85255010	112632587.22	AU	Comments sought from DoT on 09.11.2020. DoT vide letter No. R-11020/05/2016-PP dated 30.12.2020 informed that the applicant is required to obtain a valid import licence/clearance from respective Regional Licensing Office (RLO) of WPC Wing.
149.	Alpha Design Technologies Pvt. Ltd., Bangalore 01/53/8/54512/A M21/A-85/IC	23.11.20	2 Nos. X- Band Magnetron Transmitter	852610070	20003200	Trading	Comments sought from DGCA & DoT on 23.11.2020. DGCA vide email dated 26.11.2020 has informed that import of X- BAND MAGNETRON TRANSMITTER is does not comes under purview of DGCA, hence the items are may be related to defense. Therefore comments from DGCA may be treated as Nil DoT vide letter No. R-

from

							11020/05/2016-PP dated 10.12.2020 stated that the firm is required to obtain an import license/ clearance from respective Regional Licensing Office (RLO) of WPC Wing. Reminder sent to firm vide email dated 31.03.2021.
150.	Manoj dodda., Vijayawada 01/53/8/54599/A M21/M-84/IC	10.12.20	1 Nos drone for individual student project	0153015344	3000.00	AU	Comments sought from DGCA & DoT on 12.01.2021. DoT vide letter dated 08.02.2021 informed that for import of any UAS/UAVs/RPAs/ Drone, Equipment Type Approval (ETA) is required from the concerned Regional Licensing Office (RLO) of WPC Wing. Reminder sent to firm vide email dated 31.03.2021.
151.	San Marine., 66alvaniz 01/53/8/54866/A M21/S-169/IC	27.01.21	1 Nos 4KW Radar	85261000	470497.00	AU	Comments sought from DoT on 01.02.2021. DoT vide letter dated 08.02.2021 informed that the firm is required to obtain an import license/ Clearance the concerned Regional Licensing Office (RLO) of WPC Wing. Reminder sent to firm vide email dated 31.03.2021. The Committee decided to seek comments from DGCA. Accordingly, comments sought from DGCA on 31.03.2021.
152.	Fiat India	05.03.2	10000 Nos	852691	6640	AU	Comments sought from DoT

from

	Automobiles Pvt Ltd., Pune 01/53/8/55270/A M21/F-36/IC	1	Sensor –Tier Air Pressure (TIS-03) 150 Nos SENSOR ADPTIVESPEE D CONTROL(LR R4R) 3000 Nos SENSOR &BRACKET ASSY –DASM (FR5CPCCF) 5500 Nos MODULE BLINDSPOT DETECTION(7 7V12CRN)	90 852691 90 852691 90 852691 90	9497 .00		on 10.03.2021. DoT vide letter dated 16.03.2021 informed that applicant may submit import license from the concerned RLO of WPC Wing. Reminder sent to the firm vide email dated 30.03.2021. Reply from firm referred to DoT vide email dated 31.03.2021. Reminder sent to DoT vide email dated 24.05.2021. Comments sought from MeitY on 10.03.2021. MeitY informed the Committee in the EFC Meeting No 01/AM22 dated 20.05.2021 that they are not concerned with the matter.
153.	Ambuja Cements Ltd., Rajasthan 01/53/8/53333/A M21/A-137/IC	15.03.21	1 Unt Elios 2 Professional Package (None, Standard) Elios 2 UAV 1 Unt GCS ADDITIONAL RC (NO TABLET) (STANDARD) (Remote Control)	880211 00 852692 00	3748 259. 00	AU	Comments sought from DGCA & DoT on 16.03.2021. DoT vide letter dated 17.03.2021 has informed that the applicant may approach concerned RLO of WPC wing for grant of ETA. Reminder sent to firm vide email dated 31.03.2021.
154.	Interglobe Aviation Limited., New Delhi 01/53/8/55342/A M21/I-44/IC	16.03.21	1 Nos Egpws (Part No:69000942-151) 3 Nos Multi Mode receiver (MMR)(Part No :69002602-	852610 00 852610 00 852610 00 852610 00 852610 00	1070 8406 2.23	AU	Comments sought from DGCA & DoT on 17.03.2021. DoT vide letter dated 22.03.2021 informed that the applicant needs to obtain an import license/ Clearance the concerned Regional Licensing Office

From

	01/53/8/E/AM20 /G-52/IC						Reminder sent to DGCA & DoT vide email dated 17.09.2020. DOT vide OM dt. 15.10.2020 has informed that they have not received e-mail from DGFT, hence committee decided to resend the mail to DoT. Reminder sent to DGCA and DoT vide email dated 09.03.2021.
156.	Trithi Robotics Pvt Ltd., Karnataka 01/53/8/53977/A M21/T-29/IC	17.08.20	50 CTN Precision Agriculture Spray Drone	842482 00	3.7	Trading	Comments sought from DPIIT, DGCA & DoT on 19.08.2020. DPIIT vide OM dated 24.08.2020 informed that they are not concerned with the matter. 'NOC' issued to the firm from DGCA vide letter dated 23.10.2020. DOT vide letter dated 23.10.2020 has sought technical literature and RF specifications from the firm. Firm's reply was referred to DoT vide email dated 26.11.2020. Reminder sent to DoT vide email dated 22.12.2020. DoT vide letter No. R-11020/05/2016-PP dated 12.01.2021 stated that for the subject categories of equipment the applicant needs to obtain ETA from the concerned RLOs of WPC Wing as per prescribed procedure and ETA through self declaration is not applicable.
157.	iTrontik Smart Systems Pvt Ltd., Maharashtra	08.09.20	1 Unit Transmitter	950300 90	.02	Trading	Comments sought from DGCA & DoT on 10.09.2020.

From

	01/53/8/54098/ AM21/I-20/IC						Reminder sent to DGCA and DoT vide email dated 03.11.2020. DoT vide letter dated 8.12.2020 has sought information from the firm. Firm's reply has been referred to DoT vide email dated 09.12.2020. DoT vide letter No. R-11020/05/2016-PP dated 12.01.2021 stated that the requisite details have not been provided by the firm and requested to provide category of model/technical literature and RF specifications of the equipment proposed to be imported for further examination. The firm has been requested on 12.01.2021 to furnish reply to above queries of DoT. The firm replied vide email dated 13.01.2021. Firm's reply forwarded to DoT vide email dated 19.01.2021. DoT vide letter dated 08.02.2021 informed that the firm is required to obtain an ETA and subsequently import license/Clearance the concerned respective RLO of WPC wing.
158.	Davesmen India Pvt Ltd., Kolkata 01/53/8/55251/A M21/D-40/IC	03.03.2 1	100 Nos BS 9000 Backsense	852610 00	2717 632. 24	Tradin g	Comments sought from M/o Mines on 10.10.2020. M/o Mines vide OM No. M.V-10/50/2021-Mines V informed that they have no comments to offer in the

							matter. Comments also sought from DoT and DGCA on 24.03.2021.
159.	Davesmen India Pvt Ltd., Kolkata 01/53/8/55328/A M21/D-43/IC	12.03.21	20 Nos BS-8000 Programmable Radar System	85261000	753542.45	Trading	Comments sought from M/o Mines on 16.03.2021. M/o Mines vide OM No. M.V-10/51/2021-Mines V informed that they have no comments to offer in the matter. Comments also sought from DoT and DGCA on 24.03.2021. DoT vide letter dated 01.04.2021 has sought some information from the firm. Reply from firm referred to DoT vide email dated 01.04.2021. DoT vide letter dated 07.06.2021 directed applicant to obtain ETA Certificate and import clearance subsequently.
160.	NVIDIA GRAPHICS PRIVATE LIMITED HQRXIMLAPP LY00104336AM 22	1.6.21	22 Nos CAMERA RADAR MAKE CONTINENTAL MODEL NUMBER ARS430 99px P/N 6631- 6888029-01	85261000	1730014	AU	Comments sought from DoT on 11.06.2021. DoT vide letter dated 18.06.2021 informed that applicant is required to obtain an import license/ clearance from the concerned RLO of WPC Wing. Reply from firm referred to DoT vide email dated 24.06.2021.
161.	AIRPORTS AUTHORITY OF INDIA HQRXIMLAPP	8.6.21	185 Nos VHF Transmitter (TA-7650),	85255010	5,44,33,278.9	AU	Recommended by DoT vide letter dated 18.06.2021. The Committee decided to

From

	LY00109879AM 22		Frequency Range 118-137 MHz 185 Nos VHF Receiver (RA-7203), Frequency Range 118-137 MHz		0		Approve the case subject to conditions mentioned in the DoT letter dated 18.06.2021.
Part 14	DGCA						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF valu e (lak h)	Purpo se of Impor t	Status
162.	Helicopter Engines MRO Private Limited, Bangalore. 01/53/8/E/ AM20/H-14/IC	14.08.1 9	34 Nos. Special Tools for repair activity of artouste helicopter engine	732690 99 750890 90 841191 00	64.8	AU	Comments sought from DGCA on 19.08.2019. DGCA vide e-mail dated 21.01.20 informed the firm that Quality Manager of CAR 145 is authorized to request DGFT for import of tools required for maintenance.
163.	Ispagro Robotics Pvt. Ltd., Mangalore 01/53/8/E/ AM20/I-44/IC	24.12.1 9	1 Box Smartap PRO	854231 00	4.8	AU	Comments sought from DHI & DGCA on 31.12.2019. DHI vide OM No. 15(1)/IspagroRobotics/2020- HEI dated 05.10.2020 stated that the import items are not concerning to DHI. As the items are pertaining to MeitY and DGCA, their views may be obtained. Reminder sent to DGCA on 17.09.2020. DGCA vide email dated 17.09.2020 has sought some clarification from the firm.

							Reminders sent to firm vide emails dated 03.11.2020 and 02.06.2021.
164.	Ruthra Moorthy, Chennai 01/53/8/E/ AM20/R-53/IC	02.01.20	1 No. Eachine mini drone, 2.4ghz fulfills rules of WPC wing and DGCA	95030090	.02	AU	Comments sought from DGCA on 10.01.2020. Reminders sent to DGCA vide email dated 17.09.2020 and 03.11.2020. DGCA vide email dated 05.11.2020 has sought some information from the firm. Reminder sent to firm vide email dated 09.03.2021
165.	Veda Defense Systems Pvt. Ltd., Delhi 01/53/8/E/AM20/V-55/IC	06.03.20	20 Nos UAV components	85437099	--	AU	Comments sought from DGCA on 12.03.2020. DGCA vide email dated 09.06.2020 noted that as per the ANF-2M, the imported item will be supplied to the IAF. However, details of EUC/PI/Contract have not been submitted by the applicant. Therefore, the applicant was asked to submit the same, for further action by them. Firm's reply has been referred to DGCA on 29.09.2020. DGCA vide email dated 30.09.2020 informed that the copy of NOC from IAF, is not authenticated and not acceptable to consider. The firm vide email dated 03.11.2020 has been asked to submit authenticated NOC from IAF. Firm replied vide email dated 03.11.2020. DGCA vide email dated 04.11.2020 DGCA doesn't deal defence matter, Therefore, the comment from

From

							DGCA may be treated as NIL. The Committee decided to refer the case to DDP. Comments sought from DDP on 22.04.2021. DDP vide email dated 22.04.2021 has sought some clarification from the firm.
166.	Bajaj Auto Ltd., Maharashtra 01/53/8/53805/A M21/B-28/IC	14.07.20	1 No. Helicopter Sikorsky S 76D along with loose equipments as per contract.	880212 00	1499 8.0	AU	DGCA vide letter dated 24.06.2021 informed that they have issued permission for import/ acquisition to the firm vide Directorate of Air Transport, DGCA letter no AV.14015/AAC/43/2013-AT-1 dated 12.03.2021. Accordingly, the Committee decided to Approve the case, subject to conditions mentioned in the DGCA letter dated 24.06.2021, subject to submission of security clearance from MHA by the firm.
167.	Elcome Integrated Systems Pvt Ltd., Navi Mumbai 01/53/8/54750/A M21/E-24/IC	08.01.21	2 set MDC 2041A Kodan Radar With all Accessories	852610 00	4765 80.0 0	Trading	Comments sought from DGCA & DoT on 11.01.2021. Recommended by DoT vide letter dated 08.02.2021. Reminder sent to DGCA vide email dated 31.03.2021.
168.	Hemani Exim Pvt Ltd., Maharashtra 01/53/8/54775/A M21/H-63/IC	14.01.21	5500 Nos 'Model Aircrafts' Made of wood, Balsa wood, Polystyrene, Fiber Glass, Carbon Fiber, Foam(Without	950300 10	2000 0000 .00	Trading	Comments sought from DGCA on 14.01.2021

			1 Box C47 Sky train green (model aircraft)	00 880211 00			
			9 Box Futura (model aircraft)	880211 00			
			3 Box Fox (model aircraft)	880211 00			
			1 Box Votec (model aircraft)	880211 00			
			1 Box Zero mini (model aircrafts)	880211 00			
			5 Box MXS V2 (model)	880211 00			
			2 Box kingfisher (model aircraft)	880211 00			
			1 Box Flash (model aircraft)	880211 00			
			3 Box 800mm Fox (model aircraft)	880211 00 880211			
			1 Box 1500mm MOA (model aircraft)	00 880211 00			
			2 Box FOX v2 (model aircraft)	880211 00			
			1 Box 70mm F16 V2 (model aircraft)	880211 00 880211			
			2 Box ARC- RED (model aircraft)	00 880211 00			
			3 Box ARC- GREEN (model aircraft)	880211 00 880211			
			3 Box NFD- S608 (model aircraft)	00 880211 00			
			1 Box B-25 Mini (model aircraft)	880211 00			
			1 Box BF109 Blue and Grey Mini (model aircraft)	880211 00 880211 00			
			4 Box XUAN P38 (model aircraft)	880211 00 880211			

			2 Box Piper J3-Kit (model aircraft)	00 880211 00			
			1 Box MINI F4U (model aircraft)	880211 00 880211			
			3 Box BF109 (model aircraft)	00 880211			
			4 Box PT-17 yellow (model aircraft)	00 880211 00			
			1 Box PT-17 Blue	880211 00			
			3 Box HS-123 (model aircraft)	880211 00			
			2 Box A4F mini (model aircraft)	880211 00			
			3 Box AMX Mini (model aircraft)				
			6 Box T45 Mini (model aircraft)				
			2 Box F86 Mini (model aircraft)				
			2 Box P47 mini (model aircrafts)				
			2 Box BF109 Mini (model aircraft)				
			4 Box Tiger Venus (model aircraft)				
			1 Box JOWER AMX (model aircraft)				
			2 Box JOWER 15 (model aircraft)				
			1 Box F4U (model aircraft)				
			1 Box ZD fantasy racer (model aircraft)				
			1 Box Glider (model aircraft)				
			3 Box HC-B25				

from

			(model aircraft)				
170.	Danny Dsouza., Thane 01/53/8/54937/A M21/D-36/IC	04.02.2 1	1 Unt Marine Radar JMR- 9225-6XC	852610 00	2355 000. 00	AU	Recommended by DoT vide letter dated 18.02.2021. The Committee decided to seek comments from DGCA. Accordingly, comments sought from DGCA on 17.03.2021. Reminder sent to DGCA on 02.06.2021.
171.	Axis Video Systems India Pvt Ltd., Karnataka 01/53/8/54956/A M21/A-122/IC	08.02.2 1	3 Nos Radar Detector	852610 00	1317 71.0 0	AU	Recommended by DoT vide letter dated 18.02.2021. The Committee decided to seek comments from DGCA. Accordingly, comments sought from DGCA on 17.03.2021. Reminder sent to DGCA on 02.06.2021.
172.	Praphulla Raj Singh., Telangana 01/53/8/55314/A M21/P-75/IC	10.03.2 1	1 Nos Aircraft	880220 00	8232 000. 00	AU	Comments sought from DGCA on 15.03.2021
173.	S S Trading Corporation, Delhi HQRXIMLAPP LY00029417AM 22	29.04.2 1	32000 Nos 350g Meteorological balloons	880100 20	95,0 3,52 0.00	Trading	Comments sought from Indian Meteorological Department on 5.05.2021. Recommended by Indian Meteorological Department vide email dated 17.05.2021. Comments sought from DGCA on 5.05.2021
Part 15	Department of Biotechnology						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Purpose of Import	Status
174.	Tata Institute For Genetics And	29.01.2	42 Vls Drosophila	010641 90	8800 0.00	AU	Comments sought from D/o Biotechnology on

	Society., Bengaluru 01/53/8/54886/A M21/T-80/IC	1	melanogaster lines from Bloomington Drosophila Stock Center (BDSC),USA. The 14 Drosophila melanogaster lines mentioned in IBSC certificate and attached file named as 'Miscellaneous document 1' will be imported from BDSC.				02.02.2021. D/o Biotechnology vide email dated 10.02.2021 sought some information from the firm. The firm replied vide email dated 16.02.2021. Reminders sent to D/o Biotechnology vide emails dated 02.06.2021 and 30.06.2021.
Part 16	D/o Food & PD						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lak h)	Purpo se of Import	Status
175.	Andante Foods LLP, Bangalore 01/53/8/53907/A M21/A-23/IC	06.08.20	(i) 86320 litres Used Vinegar (128,960 litres as revised by firm vide email dt.18.08.2020) (ii) 457 Nos. Empty Barrels (686 pieces as revised by firm vide email dt.18.08.2020)	220900 90 392330 90	5.26 360 (7.8 6056 .67 as revis ed by firm vide emai l dt.18 .08.2 020)	AU	Technical specification of the product to be imported by the firm has been provided to M/o P&NG on 03.09.2020. M/o P&NG vide OM No. P- 12019(11)/54/2020-Sup./(E- 35421) dated 01.10.2020 stated that the items mentioned in the application do not pertain to them. Hence, M/o P&NG has no comments to offer in this matter. Committee decided to examine and send to the concerned Ministry as per allocation of Business Rules, for comments. Application has been forwarded to D/o Consumer Affairs, D/o Food & PD and Agriculture Cooperation and Farmers' Welfare on 29.10.2020.

From

							Reminders sent to D/o Food & PD vide emails dated 02.11.2020, 29.12.2020 and 09.03.2021.
Part 17	PESO						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lak h)	Purpose of Import	Status
176.	DefTech & Green India Pvt. Ltd., Jodhpur 01/53/8/54139/A M21/D-19/IC	15.09.20	(1) 200 CTN Pyro Tech Cartridges (2) 100 CAN Blanks for Pyro Tech Launcher (3) 30 PCS Pyro tech Launcher	36030059 93063000 93039000	563000	Trading	Comments sought from DRDO on 16.09.2020. DRDO vide email dated 17.09.2020 informed that DRDO does not deal in the subject matter and the matter has been referred to DDP. DDP vide email dated 23.10.2020 has conveyed that DGFT may seek the comments from the concerned Service, directly as the items proposed to be imported are not covered in the list of restricted items for which powers have been delegated by DGFT to Department of Defence Production to issue Import License(s). Comments sought from Air HQs on 22.12.2020. Comments received from Air HQs vide email dated 01.02.2021. Comments sought from PESO on 26.02.2021. PESO vide email dated 03.03.2021 has sought some information from the firm. Reminder sent to firm vide email dated 24.05.2021

							The Committee decided to Reject the case due to non-reply.
177.	Sukhdev Explosives Private Limited., Surat 01/53/8/55295/A M21/S-202/IC	08.03.21	100000 Nos DX Cartridge 6.8 18M10 Black	360300 9000	8779 20.0 0	AU	Comments sought from PESO on 12.03.2021. PESO vide letter dated 22.03.2021 informed that necessary comments may be obtained from Ministry of Home Affairs. MHA vide U.O Note dated 24.05.2021 informed that MHA issues NOC in cases where end users are CPOs/SPOs/UTs, where as in the instant case end user is private firm. Therefore, the application is returned for further course of action. The Committee decided to refer the case again to PESO, with MHA Comments, as item of import falls in their jurisdiction. Accordingly, Comments sought from PESO vide email dated 09.06.2021. PESO vide letter dated 21.06.2021 has informed that the items do not come under their purview. Therefore, they have no comments to offer in the matter. The Committee decided to seek comments from DDP. Accordingly, comments sought from DDP on 30.06.2021.
178.	EXPRO NORTH SEA LIMITED	1.6.21	1,44,200.00 Nos	360200 10	27,7 6,49,	AU	Recommended by PESO vide

From

	HQRXIMLAPP LY00104763AM 22		Industrial explosives and Percussion and detonating caps:n- Non- ordnance	360300 31	157. 50		letter dated 21.06.2021. The Committee decided to Approve the case subject to conditions mentioned in the PESO letter dated 21.06.2021.
Part 18	Department of Agriculture, Cooperation and Farmers' Welfare						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF valu e (lak h)	Purpo se of Impor t	Status
179.	Arceli Agribiz Pvt. Ltd., Ahmedabad 01/53/8/E/AM20 /A-80/IC	15.10.1 9	100 Kgs Industrial Hemp Seeds, used for growing fiber	120799 90	1.00 000	AU	Comments sought from D/o Agriculture, Cooperation & Farmers Welfare on 18.10.2019. Reminders sent to D/o Agriculture, Cooperation & Farmers Welfare vide emails dated 17.08.2020, 05.09.2020, 02.11.2020, 09.03.2021 and 21.06.2021.
180.	Fringe Papo International, New Delhi 01/53/8/E/ AM20/F-17/IC	13.11.1 9	250 MTs. Buckwheat Seed	100810 10	131. 2500 0	AU	Comments sought from D/o Agriculture, Cooperation & Farmers Welfare on 20.11.2019. Reminders sent to D/o Agriculture, Cooperation & Farmers Welfare on 17.08.2020, 05.09.2020 and 02.11.2020. D/o Agriculture, Cooperation & Farmers Welfare vide email dated 06.11.2020 informed the firm that application is not in prescribed format. Reminder sent to firm vide emails dated 01.12.2020 09.03.2021 and 21.06.2021.

181.	A3 Express Cargo, Chennai 01/53/8/E/AM20/A-98/IC	09.01.20	22 MTs pure White Sesame Seed	12074000	8.3	Trading	Comments sought from D/o Agriculture Cooperation and Farmers Welfare on 05.03.2020. Reminders sent vide emails dated 17.08.2020, 05.09.2020 and 02.11.2020. D/o Agriculture, Cooperation & Farmers Welfare vide email dated 06.11.2020 informed the firm that application is not in prescribed format. Reminders sent to firm vide emails dated 01.12.2020, 09.03.2021 and 21.06.2021.
182.	Nikunj Malaviya, Surat 01/53/8/53685/A M21/N-7/IC	24.06.20	3000 MTs. Unflavoured Supari Betel Nut Product from Vietnam.	21069030	2.51300	Trading	Comments sought from D/o. Agriculture, Cooperation & Farmers Welfare on 02.07.2020. Reminders sent to Agriculture & Cooperation vide emails dated 17.08.2020, 17.09.2020, 02.11.2020 and 09.03.2021.
183.	Siddhi Vinayak Agri Procession Pvt. Ltd., Pune 01/53/8/54383/A M21/S-122/IC	28.10.20	110 Nos. Seeds of Potato (In-Vitro (in test tubes) of following varieties for sowing (1) SW 08-1984, (2) AR 08-4241, (3) MA 85-0698, (4) AR 08-3271, (5) AR 2012- 04, (6) UK 93-1-2, (7) TW 08- 1507, (8) SW 04-0087, (9) AR 98-0313, (10) KO 03-2027 ((11) AR	07011000	105600	AU	Recommended by D/o Agriculture & Cooperation vide letter dated 26.04.2021 as forwarded vide email dated 23.06.2021. The Committee decided to Approve the case subject to conditions mentioned in the D/o Agriculture & Cooperation letter dated 26.04.2021.

From

			07-3009				
184.	Indus Biotech Pvt. Ltd. Pune, Maharashtra 01/53/8/54640/A M21/I-29/IC	19.12.20	5000 Kg. Grape Seeds Dried	12119019	413600	AU	Comments sought from Agricultural & Cooperation on 21.12.2020. Reminders sent to Agricultural & Cooperation vide emails dated 22.01.2021, 09.03.2021, 02.06.2021 and 21.06.2021.
185.	Meeta Agricorn Private Limited., Maharashtra 01/53/8/54339/A M21/M-69/IC	16.10.20	100 kgs Maize Corn Seeds	10051000	100000.00	Tradin g	Comments sought from Agriculture & Cooperation on 04.03.2021. Reminders sent to Agricultural & Cooperation vide emails dated 02.06.2021 and 21.06.2021. D/o Agricultural & Cooperation vide email dated 23.06.2021 has advised the firm to submit the application in prescribed format through Seed EXIM portal.
186.	Guru Smarth Export., Bihar 01/53/8/55224/A M21/G-46/IC	01.03.21	167728 kgs Ginger Fresh	09101010	3522300.00	Tradin g	Comments sought from Agriculture & Cooperation on 09.03.2021. Reminder sent to Agricultural & Cooperation vide email dated 02.06.2021.
187.	Ilariza Bionaturals Private Limited., Karnataka 01/53/8/55243/A M21/I-68/IC	02.03.21	3000 kgs Jerusalem Artichoke Seeds	07149090	600000.00	Tradin g	Comments sought from Agriculture & Cooperation on 10.03.2021. Reminder sent to Agricultural & Cooperation vide email dated 02.06.2021. D/o Agricultural & Cooperation advised the firm to apply in prescribed format of EXIM vide email dated 11.06.2021.
188.	A2Z Export Company	08.01.2	223333 kgs	09101010	3350000.	Tradin	Comments sought from

	01/53/8/54737/A M21/A- 114/Import Cell	1	Fresh Ginger		00	g	Agriculture & Cooperation on 08.01.2021. Reminder sent to Agricultural & Cooperation vide email dated 02.06.2021. D/o Agriculture and Cooperation vide email dated 14.06.2021 has sought some clarification from the firm. Reply of the firm referred to D/o Agriculture and Cooperation vide email dated 15.06.2021.
189.	RUBY OVERSEAS HQRXIMLAPP LY00109353AM 22	08.6.21	5000 MT Melon Seeds	120770 90	2667 6370 5	Tradin g	Comments sought from Agriculture & Cooperation on 09.06.2021. Reminder sent to Agriculture & Cooperation vide email dated 21.06.2021. Clarification sought from the firm vide email dated 30.06.2021. Reply from firm referred to DAC&FW vide email dated 02.07.2021.
190.	ABHIKRATI TRADELINK LLP HQRXIMLAPP LY00110695AM 22	09.6.21	90 MT Watermelon Seeds	120770 90	4411 982. 250	Tradin g	Comments sought from Agriculture & Cooperation on 15.06.2021. Reminder sent to Agriculture & Cooperation vide email dated 21.06.2021. Clarification sought from the firm vide email dated 30.06.2021. Reply from firm referred to DAC&FW vide email dated 02.07.2021.
191.	ABHIKRATI TRADELINK	11.6.21	180 MT	120770 90	8829 975.	Tradin	Comments sought from Agriculture & Cooperation

from

	LLP HQRXIMLAPP LY00112280AM 22		Watermelon Seeds		380	g	on 15.06.2021. Reminder sent to Agriculture & Cooperation vide email dated 21.06.2021. Clarification sought from the firm vide email dated 30.06.2021. Reply from firm referred to DAC&FW vide email dated 02.07.2021.
192.	MURLI FLOUR MILLS PRIVATE LIMITED HQRXIMLAPP LY00113873AM 22	14.6.21	300 MT WATERMELO N SEEDS FOR CONSUMPTIO N	120770 90	1331 1000 .000	Tradin g	Comments sought from Agriculture & Cooperation on 15.06.2021. Reminder sent to Agriculture & Cooperation vide email dated 21.06.2021.
193.	WIZARD INTERNATION AL HQRXIMLAPP LY00113913AM 22	14.6.21	12000 KGs Roots and Rhizomes :---- Agarwood	121190 80	7986 6000 0.00 0	Tradin g	Comments sought from Agriculture & Cooperation on 15.06.2021. Reminder sent to Agriculture & Cooperation vide email dated 21.06.2021.

Part 19 Ministry of Power & MNRE

Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lak h)	Purpose of Import	Status
194.	Rajesh Power Services Pvt. Ltd., Ahmedabad. 01/53/8/E/ AM20/R-26/IC	07.08.19	5 nos. IG 1805 60 I Insulating compound (Parts of Electric Cable Joining Kit)	27102000	1.46	AU	M/o P&NG vide OM No. P-12019(11)/33/ 2019-Sup./ (P-31439) dated 15.07.2020 has invited attention to their earlier OM No. P-12019(11)/33/ 2019-Sup./ (P-31439) dated 08.01.2020 wherein they had informed that the item being imported falls under HSN Code 39022000 and does not pertain to them. Comments sought from

from

							Ministry of Power on 25.09.2020. Reminders sent to M/o Power vide emails dated 02.11.2020, 29.12.2020 and 09.03.2021.
195.	Tata Power Solar Systems Limited, Bengaluru 01/53/8/54508/A M21/T-62/IC	19.11.20	(1) 3054 Kgs. Back Silver Paste (2) 10800 Kgs. Front Silver Paste	(1) 710692 90 (2) 710692 90	8503 4466 7.25	AU	Comments sought from DPIIT and MeitY on 20.11.2020. The firm has been requested on 03.12.2020 to furnish reply to queries raised by DPIIT vide OM dated 01.12.2020. Firm's reply has been forwarded to DPIIT vide email dated 15.01.2021. MeitY vide status report for EFC Meeting No. 11/AM21 dated 26.02.2021 informed that the matter may pertain to MNRE. Accordingly, comments sought from MNRE on 26.03.2021. MNRE informed the Committee in its meeting No. 02/AM22 dated 24.06.2021 that they are not concerned with the matter. DPIIT vide OM dated 17.02.2021 has sought some information from the firm. Reminder sent to firm on 30.06.2021.
Part 20	M/o Atomic Energy & AERB						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Purpose of Import	Status
196.	Osaw Industrial Products Pvt Ltd,	09.12.20	2.000- SET RSS5EU-	284440 00	4750 76	Trading	Comments sought from AERB on 16.12.2020.

For

	Ambala Haryana 01/53/8/54591/A M21/O-7/IC		Radioisotope(NRC/IAEA/EU Exempt Quantity Material				Reminder sent to AERB vide email dated 09.03.2021. AERB informed the Committee in meeting no.01/AM22 dated 20.05.2021 that the case is under examination with them.
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Part 21	MoEF&CC (SU Division)
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Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lak h)	Purpose of Import	Status
197.	GLOBAL EXPORT HOUSE HQRXIMLAPP LY00101910AM 22	28.5.21	100000 Kgs Sandalwood (Santalum album)	440399 22	7475 0000 .000	Other, For export	Comments sought from MoEF (SU Division) on 01.06.21. MoEF (SU Division) vide OM dated 02.06.2021 has sought some information / documents from the firm. Firm replied directly to MoEF&CC (SU Division) vide email dated 16.06.2021.

Part 22	D/o Pharmaceuticals
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Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lak h)	Purpose of Import	Status
198.	Metrochem API Pvt. Ltd., Hyderabad 01/53/8/53562/A M21/M-2/IC	14.05.20	200000 Kgs 2,2,2 Trifluoro Ethanol	290519 90	935. 7	AU	C&PC vide OM No. C-II-17014/4/2020-Chem.II (FTS: 16691) dated 08.10.2020 forwarded a copy of application to Department of Pharmaceuticals, New Delhi requesting for taking necessary action. Comments again sought from D/o C&PC on 24.12.2020. C&PC vide OM dated

from

							20.01.2021 informed that 2, 2, 2 Trifluoro Ethanol' does not fall under the category of 'Denatured Ethanol' and is within the domain of Department of Pharmaceuticals. It is also stated that vide OM of even number dated 08.10.2020, the application for grant of import license for the import of 200000 kgs of 2,2,2 Trifluoro Ethanol, was forwarded to Department of Pharmaceuticals. Comments sought from D/o Pharmaceuticals on 01.03.2021.
199.	Enal Drugs Pvt. Ltd., Hyderabad 01/53/8/54556/A M21/E-21/IC	03.12.20	50000 Kgs. 2 2 2 – Trifluoro Ethanol	25987500	29051990	AU	Comments sought from D/o C&PC on 24.12.2020. D/o C&PC vide email dated 29.01.2021 informed that they are not concerned with the matter and D/o Pharmaceuticals may be consulted. Accordingly, Comments sought from D/o Pharmaceuticals on 01.02.2021. Reminder sent to D/o Pharmaceuticals vide email dated 01.03.2021.
Part 23	D/o C&PC						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Purpose of Import	Status
200.	Laxmi Organic Industries Ltd. 01/53/8/54079/A	12.12.19	15000.000-MTS Denatured Ethyl Alcohol	22072000	602250000	AU	Comments sought from D/o C&PC on 11.01.2021.

Fson

	M20/L-10/IC						C&PC vide email dated 02.03.2021 sought some information from the firm. Reminder sent to firm on 11.03.2021. Reply from firm referred to C&PC vide email dated 24.03.2021. C&PC vide email dated 15.05.2021 informed that the information has not been submitted by the firm as such the application may be treated as Closed in DCPC. The Committee decided to Close the Case.
201.	T&G Medicare, Baddi, Himachal Pradesh 01/53/8/50699/A M21/T-30/IC	11.04.20	500000 Ltr. Denatured Ethyl Alcohol Ethanol	22072000	162.50000	AU	Comments sought from D/o C&PC on 24.12.2020. C&PC vide email dated 10.02.2021 has sought some information from the firm. Reminder sent to firm vide email dated 26.02.2021. The Committee decided to Close the Case due to no reply from the applicant.
202.	Dorf Ketel Chemicals India Private Limited, Mundra, Gujarat 01/53/8/54269/A M21/D-22/IC	07.10.20	71638.040 Litres. Denatured Ethanol (Etanol Desnaturado) from Brazil	22072000	3043069.02	AU	Comments sought from D/o C&PC on 24.12.2020. C&PC vide email dated 10.02.2021 has sought some information from the firm. Reminder sent to firm vide email dated 26.02.2021. C&PC vide email dated 15.05.21 informed that the information has not been submitted by the firm as such

							the application may be treated as Closed in DCPC. The Committee decided to Close the case.
203.	Sagar Chemicals Private Limited, Kanpur 01/53/8/54490/A M21/S-131/IC	17.11.20	500 MTs Ethyl Alcohol for manufacturing of Ethyl Acetate from USA.		174.00000	AU	Comments sought from D/o C&PC on 24.12.2020. D/o C&PC vide email dated 18.02.2021 has sought some information from the firm. Reminder sent to firm vide email dated 01.03.2021. C&PC vide email dated 15.05.21 informed that the information has not been submitted by the firm as such the application may be treated as Closed in DCPC. The Committee decided to Close the case.
204.	AQSA Stamping, Andheri East, Mumbai 01/53/8/54441/A M21/A-78/IC	07.11.20	200 MTs Regried/ Hdpe/ Granules of Plastics	39159090	2400000	AU	Comments sought from DPIIT & C&PC on 09.11.2020. DPIIT vide OM dated 05.02.2021 informed that they are not concerned with the case. C&PC vide email dated 22.06.2021 has informed that import of Plastic Waste is not permitted. The Committee decided to Reject the case.
205.	Godavari Biorefineries., Mumbai 01/53/8/55149/A M21/G-45/IC	25.02.21	60000 Mts Denatured Ethyl alcohol With approx 4/5 Ppm bittrex/Denatoni um benzoate/Denato nium saccharide	22072000	273600000.00	AU	Recommended by C&PC vide email dated 05.06.21 for 50169 MT of Denatured Ethyl alcohol. The Committee decided to grant Ex Post Facto Approval

fern

206.	Laxmi Organic Industries Ltd., Maharashtra 01/53/8/55274/A M21/L-69/IC	05.03.2 1	128880000 kgs Denatured Ethyl Alcohol	220720 00	6743 9037 60.0 0	AU	Recommended by C&PC vide email dated for import of 75480 MT Denatured Ethyl Alcohol. The Committee decided to grant Ex Post Facto Approval
207.	Sahakar Maharshi Shankarrao Kolhe SSKL., Maharashtra 01/53/8/55280/A M21/S-201/IC	05.03.2 1	10000 Mts Denatured Ethyl Alcohol	220720 00	4625 0000 0.00	AU	Recommended by C&PC vide email dated 08.06.2021 for 4150 MT of Denatured Ethyl Alcohol. The Committee decided to Approve import of 4150 MT of Denatured Ethyl Alcohol by the firm subject to conditions mentioned in the C&PC email dated 08.06.2021.
208.	CHIRAG ENTERPRISE., JAMNAGAR 01/53/8/55324/A M21/C-60/IC	11.03.2 1	800 Mts Acrylic Plastic Scrap – (Polymethyl Methacrylate)	391590 30	2960 0000 .00	AU	Comments sought from DPIIT and MoEF (HSMD) on 16.03.2021. DPIIT vide OM dated 15.04.2021 informed that they are not concerned with the matter and D/o C&PC may be consulted in the matter. MoEF (HSMD) vide email dated 09.06.2021 has sought some information from the firm. The firm replied directly to C&PC vide email dated 21.06.2021.
							Comments sought from C&PC on 15.04.2021. C&PC informed the Committee in its meeting

							No. 02/AM22 dated 24.06.2021 that import of Plastic waste/ scrap is not permitted. Hence, the Committee decided to Reject the case.
209.	INDUSTRIAL SOLVENTS AND CHEMICALS PRIVATE LIMITED HQRXIMLAPP LY00010523AM 22	11.4.21	10000 MT DENATURED ETHYL ALCOHOL	22072000	542790000.00	AU	Comments sought from C&PC on 30.05.2021. C&PC vide email dated 05.06.2021 has sought some information from the firm. The firm replied vide email dated 29.06.2021.
Part 24	MoEF&CC (HSMD)						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lak h)	Purpose of Import	Status
210.	Shanti Agro Products, Navsari, Gujarat 01/53/8/E/AM19/S-102/IC	07.03.19	200 MT Zinc Ash below 65% Zinc.	26201900	40.00	AU	Comments sought from D/o Fertilizer on 22.03.2019. Reminder again sent to D/o Fertilizer on 17.08.2020. Comments also sought from MOEF&CC (HSMD) on 05.09.2020. Reminders sent vide emails dated 24.11.2020 and 02.06.2021.
211.	Ratan Aluminium Recycling P. Ltd, Faridabad 01/53/8/24077/A M18/R-41/IC	14.03.18	6000 MTs Aluminium Dross Thrill	26204010	1755.0	AU	Comments sought from M/o. Mines on 27.03.2018 as per DPIIT's OM dated 04.07.2018. M/o. Mines vide OM dated

From

							24.09.2018 suggested to seek comments from MoEF&CC. Comments sought from MoEF&CC on 31.05.2019. Reminders sent to MoEF&CC (HSMD) vide emails dated 28.01.2020, 01.10.2020, 30.12.2020 and 09.03.2021 requesting for providing comments. MoEF (HSMD) vide email dated 21.06.2021 has sought some clarification and documents from the firm.
212.	Techno Feeders, Kanpur. 01/53/8/E/ AM20/T-1/IC	23.03.19	(1) 150000 Quantity Zinc Dross (H S code 79020010) is by product of hot dip 94alvanizing process with minimum Zinc percentage 92. This is refined to produce Zinc metal and alloys. (2) 150000 Quantity Zinc Dross (H S Code 79020010)	79020010	168	AU	Comments sought from MOEF&CC (HSMD) on 12.04.2019. MoEF&CC vide e-mail dated 22.04.19 has informed that M/s.Techno Feeders, Kanpur has not applied for the NOC in MoEF&CC (HSMD) and requested to communicate them to apply with all relevant documents in MoEF&CC (HSMD). Hence, the firm is to apply for the NOC in MoEF&CC(HSMD). Reminders sent to MoEF&CC (HSMD) on 19.06.2020, 06.10.2020, 30.12.2020 and 09.03.2021 requesting for expediting the comments. MoEF (HSMD) vide email dated 21.06.2021 has sought some clarification and documents from the firm.
213.	Inspec Oils Ltd, Kolkata 01/53/8/E/	09.09.19	120 MTs Used Oil	27101990	27.1	AU	M/o P&NG vide OM No. P-12019(11)/59/2019-Sup(E-34916) dated 24.08.2020

	AM20/I-42/IC						stated that the product under consideration for import is used oil and import of used oils is governed by Notification issued by ministry of Environment, Forests and Climate Change under the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2015 (G.S.R.No.395(E)). In addition to this, they stated that the subject product is used in lubricating oil and lubricating oils having similar or better specifications are being manufactured in India. The Committee also decided to send the application to MOEF&CC(HSMD) for their comments. Accordingly, comments sought from MOEF&CC (HSMD) on 02.09.2020.
214.	Amplus KN One Power Private Limited, Gurugram, Haryana, 01/53/8/54585/A M21/A-91/IC	09.12.20	174773.000-TKW International Renewable Energy Certificates (classified under HSN 49070090 by virtue of Circular No. 46/20/2018-GST dated 6 th June 2018)	49070090	9281346	Trading	Comments sought from M/o Power & MNRE on 10.12.2020. MNRE vide email dated 10.12.2020 informed that the case is related to procurement of International Renewable Energy Certificates to be used for reduction of CO2 emissions on voluntary basis. MoEF&CC may be contacted for this purpose. Comments sought from MoEF&CC on 24.12.2020. Reminder sent to MoEF &

							CC vide emails dated 09.03.2021.
215.	Upper India Inorganic Industries Ltd, Chandigarh 01/53/8/E/ AM20/U-7/IC	08.01.20	40 MTs Zinc Dross	26201910	100.0	AU	Comments sought from Mines on 10.01.2020. Reminders sent to M/o Mines on 17.08.2020 and 16.09.2020 for providing comments. M/o Mines vide OM dated 22.04.2020 has informed that, DGFT may take a decision for providing import license for import of zinc dross as per the conditions mentioned above and if required, may also consult Ministry of Environment Forest and Climate Change. The Committee decided in Meeting No. 7/AM21 dated 04.11.2020 to refer the application to MoEF&CC for their comments. Accordingly, the case has been forwarded to MOEF&CC (HSMD) on 16.11.2020. Reminders sent to MoEF&CC (HSMD) vide emails dated 29.12.2020 and 09.03.2021.
216.	Rubamin Pvt. Ltd., Panchmahal 01/53/8/E/ AM20/R-59/IC	13.01.20	5000 MTs Zinc Dross	26201910	8875.0	AU	Comments sought from M/o Mines on 21.01.2020. Reminders sent to M/o Mines on 17.08.2020, 16.09.2020 and 09.10.2020 for providing comments. M/o Mines vide OM dated

							22.04.2020 has informed that, DGFT may take a decision for providing import license for import of zinc dross as per the conditions mentioned above and if required, may also consult Ministry of Environment Forest and Climate Change. The Committee decided in Meeting No. 7/AM21 dated 04.11.2020 to refer the application to MoEF&CC for their comments. Accordingly, the case has been forwarded to MOEF&CC (HSMD) on 16.11.2020. Reminders sent to MoEF&CC (HSMD) vide emails dated 29.12.2020, 09.03.2021 and 02.06.2021.
217.	Innovae3d Pvt. Ltd., Maharashtra 01/53/8/E/ AM20/I-50/IC	18.01.20	50 Kgs Titanium Powder Metal Powder EOS Titanium Ti64	81082000	17.7	AU	Comments sought from Dept. of Atomic Energy on 24.01.2020. DAE vide email dated 21.09.2020 enclosed a copy of their earlier letter dated 13.03.2020 wherein they had stated that the application pertains to the import of Titanium Powder, which is not controlled by DAE under prescribed substance control list. Hence, license from DAE is not required for this import. Comments also sought from MoEF&CC (HSMD) on 08.09.2020. MOEF&CC(HSMD) vide email dated 16.09.2020 informed that the firm needs to apply online with

							MoEF&CC. Accordingly, the applicant was requested to apply online in MoEF&CC (HSMD) directly.
218.	Arcelor Mittal Nippon Steel India Ltd., Maharashtra 01/53/8/E/AM20/A-114/IC	11.02.20	200000 MTs Millscale	26190090	12265.5	AU	Comments sought from Mines on 13.02.2020. Ministry of Mines vide OM dated 15.05.20 suggested to seek comments from MoEF&CC (HSMD). Accordingly, comments sought from MoEF&CC (HSMD) on 20.05.2020. Reminders sent to MoEF&CC (HSMD) on 15.09.2020, 07.10.2020, 30.12.2020 and 02.06.2021.
219.	Innovae3d Private Limited, Maharashtra 01/53/8/53972/A M21/I-15/IC	17.08.20	500 Kgs. Titanium Powder (Metal Powder EOS Titanium Ti64)	81082000	199.1	AU	The firm has been requested vide email dated 22.09.2020 to apply online to MOEF&CC (HSMD). Link has also been provided to firm.
220.	Sahil Gupta, Haryana 01/53/8/54278/A M21/S-112/IC [ECOM Ref. No. 97803348560010 138725 File No. 012100854278A M21]	07.10.20	26631 Kgs Zinc Ash	26201900	1344183	AU	Comments sought from M/o Mines on 09.10.2020 Reminders sent to M/o Mines vide emails dated 11.12.2020 and 09.03.2021. M/o Mines vide OM No. 6/16/2020-M.V informed that Ministry of Environment Forest and Climate Change may be consulted as registration with MOEF&CC is required for import. Comments sought from MoEF (HSMD) on 09.06.2021.
221.	JL Global Ventures, Gurgaon, Haryana 01/53/8/54292/A M21/J-13/IC	09.10.20	(1) 250 Ton SBR Granules 1-4mm (2) 450 Ton SBR Granules 0.8-2.5mm	400400000 400400000	76.7	Trading	Comments sought from MOEF&CC (HSMD) & DPIIT on 12.10.2020. DPIIT vide OM dated 23.10.2020 informed that it is not concerned with the

							matter.
							Reminders sent to MoEF&CC (HSMD) vide emails dated 30.12.2020 and 02.06.2021.
222.	Metallurgical products India Pvt Ltd., Raigad 01/53/8/E/AM20/M-48/IC	23.10.19	5000 Kgs Niobium Scrap	81129200	72.1	AU	Comments sought from DAE on 13.12.2019 followed with reminder dated 17.09.2020. DAE vide letter dated 28.09.2020 informed that license from DAE is not required. Comments sought from MoEF&CC (HSMD) on 03.11.2020. Reminder sent to MoEF&CC (HSMD) vide email dated 30.12.2020.
223.	Paninian India Pvt Ltd., Hyderabad 01/53/8/E/AM20/P-56/IC	21.01.20	1.500 Kgs Ti-64 Metal Powder	8108200030	.02	AU	Comments sought from Dept. of Atomic Energy on 27.01.2020. DAE vide letter dated 28.09.2020 informed that the application pertains to the import of Ti-64 Metal Powder, which is not controlled by DAE under prescribed substance control list. Hence, license from DAE is not required. The firm has been advised on 06.11.2020 to apply online to MoEF&CC (HSMD) for their comments, as per suggestion of MoEF&CC (HSMD).

From

			Joint replacement Orthopedic Unit with Standard Accessories & Spares as per Annexure-attached.				
225.	Meril Healthcare Private Limited., Gujarat 01/53/8/55155/A M21/M-105/IC	25.02.21	1610 kgs Titanium Powder 90-500 Micron	81082000	27148303.00	AU	The firm has been informed to apply online directly to MoEF&CC (HSMD) vide email dated 04.03.2021. The firm vide email dated 08.06.21 informed that they have filed an online application with MoEF (HSMD) on 31.05.2021.
Part 25	MoEF&CC (HSMD) & DPIIT						
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Purpose of Import	Status
226.	Sky Rubber Industries, Rajkot 01/53/8/E/	20.04.19	2290 MT Rubber Tyres Scrap/ Inner Tube Scrap	40040000	10500000	AU	Recommended by DIPP vide OM No. P-47012/22/2019-TSW dated 22.07.19

	AM20/S-9/IC		(Pressed/ Baled/ Shredded/ Multiple Cuts).				Comments sought from MoEF&CC (HSMD) & DIPP on 23.04.2019. MOEF&CC (HSMD) vide email dated 06.10.2020 informed that the firm has not applied in MOEF&CC (HSMD) for 'NOC'. Accordingly, the firm has been requested vide email dated 14.10.2020 to apply to MOEF&CC (HSMD) for 'NOC'. Reminders sent to firm vide emails dated 24.12.2020 and 03.02.2021 to apply to MOEF&CC (HSMD) for 'NOC'.
227.	Balaji Rubber Industries Private Limited, Salem. 01/53/8/E/ AM20/B-17/IC	24.07.19	12000 MTs Used Rubber Scrap Tyre / Pairings (Multiple Cuts/ Shreds/ Press Baled)	40040000	59052000	AU	Recommended by DPIIT vide OM dated 18.05.2021 for 1425 MT of Used Rubber Scrap Tyre / Pairings (Multiple Cuts/ Shreds/ Press Baled). Recommended by MoEF&CC (HSMD) vide letter dated 17.02.2021. The Committee decided to grant Ex-post Facto Approval.
228.	Greencell Rubber India Pvt Ltd., Rajkot 01/53/8/E/ AM20/G-37/IC	12.10.19	2500 MTS Waste Tyres Scrap (Multiple Cuts/ Shreds/ Press Baled)	40040000	20000000	AU	Recommended by DPIIT vide OM No.P-47012/64/2019-T.S. dated 21.10.2019. Comments sought from MoEF&CC (HSMD) on 25.11.2019. Reminders sent to MoEF&CC vide email dated 24.08.2020, 06.10.2020, 24.12.2020 and

from

							03.02.2021.
229.	Gravita India Ltd., Jaipur 01/53/8/E/ AM20/G-44/IC	27.12.19	5000 MTs Battery waste & scrap, lead battery plates covered by ISRI code word Rails	85481010	504000000	AU	The firm has provided a copy of MOEF&CC (HSMD) comments vide OM No. HSM-23/53/2017-HSM dated 16.11.2018 (expired). The firm has been requested vide email dated 22.08.2020 to furnish reply to queries raised by DPIIT vide OM No. P-29019/18/2020-LEI dated 20.08.2020. Reminders sent to firm vide emails dated 24.12.2020, 03.02.2021, 24.05.2021 and 30.06.2021.
230.	Pratham Metal Industries, Saharanpur 01/53/8/E/ AM20/P-63/IC	26.02.20	4500 MTs of Lead Scrap: Lead Scrap (ISRI Code: Rains, Radio, Rakes, Rent, Relays, Ropes, Roper, Rails and Racks). Lead Scrap namely (Lead Battery Plates Covered by ISRI Code Word Rail, Battery Lugs Covered by ISRI Code Word Rakes)	85481020	2700.00	AU	Comments sought from MoEF&CC on 11.03.2020. MoEF&CC vide email dated 10.07.2020 stated that the applicant has not applied for the 'NOC' in MoEF&CC. The firm has been requested on 03.08.2020 to apply for the 'NOC' with all relevant documents in MoEF&CC (HSMD). The firm vide email dated 21.10.2020 informed that they have applied in MoEF&CC for 'NOC'.

From

							Comments sought from DPIIT on 10.03.20. The firm has been requested on 23.12.2020 to furnish reply to queries raised by DPIIT vide OM dated 22.12.2020. Reminders sent to the firm vide emails dated 03.02.2021, 22.04.2021 and 24.05.2021. Final Reminder sent to firm on 30.06.2021.
231.	Karthikeya Rubber Company, Coimbatore, Tamil Nadu 01/53/8/E/ AM21/K-8/IC	04.07.20	24,000 MTs Waste parings and scrap of rubber (other than hard rubber) and powders and granules obtained there form (Multi cut Tyres – other cut Rubbers) from Australia.	40040000	1400.64000	AU	DPIIT vide OM No.P-47012/59/2020/TSW dated 15.09.2020 stated that the firm was earlier asked to submit certain information including specific item of import and no objection from MoEF&CC and requested to inform the applicant about the procedure for obtaining no objection from MoEF&CC. Accordingly, the firm has been informed on 01.10.2020 about the link on which they have to apply for MOEF&CC's 'NOC'. Reminders sent to firm vide emails dated 24.12.2020, 24.05.2021 and 30.06.2021

from

232.	Eric Rubber, Ahmedabad 01/53/8/53932/A M21/E-9/IC	10.08.2 0	10000 MTs used rubber tyre scrap & used tube scrap with cut/ uncut/ shredded/ baled& pressed/ tripped form/ one cut in bead wire/ single or multiple cut/ shredded and loose form for making crumb rubber.	400400 00	456. 0	AU	The firm has furnished reply on 04.09.2020 to queries raised by DPIIT vide OM No. P-47012/70/2020-TSW dated 21.08.2020. Comments also sought from MOEF&CC (HSMD) on 12.08.2020. Reminders sent to MoEF&CC (HSMD) vide emails dated 07.10.2020, 24.12.2020, 03.02.2021, 24.05.2021. DPIIT vide OM dated 23.10.2020 has requested the firm to submit valid 'NOC' from MoEF&CC. The firm has been requested to provide a valid 'NOC' from MoEF&CC on 23.10.2020. Reminders sent to firm vide emails dated 04.11.2020, 24.12.2020, 03.02.2021 and 24.05.2021. The Committee decided to Reject the case due to non reply.
233.	VK Leads Pvt. Ltd., Sonipat, Haryana 01/53/8/54266/A M21/V-35/IC	06.10.2 0	50000 MTs Import of Crumb Rubber/Granules /Shredded/ Shredded Rubber	400400 00	187. 5	AU	Comments also sought from MOEF&CC (HSMD) on 09.10.2020. Reminders sent to MoEF&CC (HSMD) vide emails dated 03.02.2021 and 24.05.2021. Comments sought from DPIIT on 08.10.2020. The firm has been requested on 23.10.2020 to furnish reply to DPIIT's OM No.P-47012/87/ 2020/TSW dated 23.10.2020.

From

							Reminders sent to the firm vide emails dated 03.02.2021, 24.05.2021 and 30.06.2021.
234.	Balkrishna Industries Ltd., Lower Parel, Maharashtra 01/53/8/54486/A M21/B-70/IC	17.11.20	1 No. Used Tyre – 60/80 R57 from USA	40040000	1642800	AU	Recommended by MoEF (HSMD) vide letter dated 08.06.2021. Recommended by DPIIT vide OM dated 20.01.2021. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (HSMD) letter dated 08.06.2021 and DPIIT OM dated 20.01.2021.
235.	HJM Metals LLP, Village Dholka, Gujarat 01/53/8/54607/A M21/H-56/IC	12.12.20	500 MT Lead Scrap Rails as per ISRI.	78020090	45000000	AU	MoEF&CC ((HSMD) vide letter No.23-142/2016-HSMD dated 16.09.2020 accorded no objection for import of 250 MT of Lead Scrap and stated that remaining 250 MT would be granted after submission of site visit report by CPCB. Recommendation, for the remaining 250 MT, received from MoEF (HSMD) vide letter dated 17.06.2021 Comments sought from DPIIT on 17.12.2020. DPIIT vide OM No.P-29019/23/ 2020-LEI dated 30.12.2020 informed that the firm has not submitted fresh 'NOC' from MoEF&CC for additional 250 MT of Lead Scrap. Therefore, they have requested to call for 'NOC' of MoEF&CC from the firm.

							Reminders sent to the firm vide emails dated 03.02.2021 and 19.05.2021. Firm replied directly to DPIIT vide email dated 18.06.2021. DPIIT vide OM dated 23.06.2021 has sought copy of valid CTO from the firm. The firm vide email dated 23.06.2021 has informed that they have applied for renewal of CTO and their application is under process.
236.	Jain Metal Rolling Mills, Chennai, Tamil Nadu 01/53/8/54521/A M21/J-17/IC	24.11.20	(1) 5000 MTs. Lead Battery Scrap (ISRI Code: Rains) (2) 5000 MTs. Lead Battery Scrap (ISRI Code: Rails/ Racks/ Radio/ Rakes/ Rent/ Ropes). (3) 5000 MTs. Lead Battery Scrap (ISRI Code: Relay).	(1) 85481020 (2) 85481010 (3) 78020090	1603800000	AU	Recommended by MoEF&CC (HSMD) vide letter No. 23-130/2014-HSMD dated 16.09.2020. Comments sought from DPIIT on 24.11.2020. Reminder sent to DPIIT on 03.02.2021. DPIIT vide OM dated 09.02.2021 has sought some information from the firm. Reminders sent to firm vide emails dated 24.05.2021 and 30.06.2021.
237.	Jayachandran Alloys Private Limited, Coimbatore 01/53/8/54690/A M21/J-19/IC	26.12.20	4000 MT Lead Scrap as per ISRI Rains	85481020	300000000	AU	Recommended by MoEF&CC ((HSMD) vide letter No.23-25/2019-HSMD dated 07.10.2020. Recommended by DPIIT vide OM dated 07.06.2021 for 4000 MT of Lead Scrap (as per ISRI 'RAINS') The Committee decided to Approve the case for import of 4000 MT of Lead Scrap (as per ISRI 'RAINS') subject to

For

							conditions mentioned in the MoEF&CC (HSMD) letter dated 07.10.2020 and DPIIT OM dated 07.06.2021.
238.	Shri Sabhari Smelters Private Limited HQRXIMLAPP LY00112774AM 21	22.03.2 1	500 MT LEAD BATTERY SCRAP (ISRI CODE: RAILS) 500 MT LEAD BATTERY SCRAP (ISRI CODE: RAINS)	854810 10 854810 20	88,0 2,00 0.00	AU	Recommended by MoEF & CC (HSMD) vide letter dated 17.02.2021. Comments sought from DPIIT on 03.05.2021. Reminder sent to DPIIT vide email dated 30.06.2021
239.	Vimal Petrothin Private Limited	01.04.2 1	2500 MT of LEAD BATTERY SCRAP (ISRI CODE Rains)	854810 20	2062 9687 5	AU	Recommended by MoEF & CC (HSMD) vide letter dated 19.02.2021. Comments sought from DPIIT on 06.05.2021. Reminder sent to DPIIT vide email dated 30.06.2021
240.	SAGITTA, POWAI, MUMBAI HQRXIMLAPP LY00103652AM 22	31.05.2 1	4700 MT USED RUBBER TYRE SCRAP, NON-RADIAL/RADIAL TYRES SCRAP	400400 00	2504 6300	AU	Recommended by MoEF&CC (HSMD) vide letter dated 09.06.2021. Recommended by DPIIT vide OM dated 22.06.2021 for import of 4615 MT of Used Rubber Tyre Scrap/ Tube Scrap (Multi-cuts/Shreds). The Committee decided to Approve the case for import of 4615 MT of Used Rubber Tyre Scrap/ Tube Scrap (Multi-cuts/Shreds) subject to conditions mentioned in the MoEF&CC (HSMD) letter dated 09.06.2021 and DPIIT OM dated 22.06.2021.
241.	HIRA TECHNOLOGIE	20.4.21	15000 Kgs NITRILE	400400 00	3172 5.00	AU	Comments sought from MoEF HSMD) on

From

	S PRIVATE LIMITED HQRXIMLAPP LY00022668AM 22		RUBBER INSULATION FOAM SCRAP		0		15.06.2021. Comments sought from DPIIT on 15.06.2021. DPIIT vide OM dated 22.06.2021 has sought some information / documents from the firm. Reminder sent to firm vide email dated 30.06.2021.
242.	N.B.RUBBER PRIVATE LIMITED	1.6.21	2000 MT USED TYRES	400400 00	2,00, 00,0 00.0 0	AU	Comments sought from MoEF HSMD) on 17.06.2021. Comments sought from DPIIT on 17.06.2021. DPIIT informed the Committee in its meeting No.02/AM22 dated 24.06.2021 that the case is under examination with them.
Part 26	DPIIT						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF valu e (lak h)	Purpo se of Impor t	Status
243.	Tinna Rubber and Infrastructure Ltd., New Delhi 01/53/8/53899/A M21/T-24/IC	31.07.2 0	55 MTs Rubber Crumb/ Granules mesh size finer than 10 mesh	400400 00	11.8	AU	Recommended by DPIIT vide OM dated 02.06.2021 for import of 55 MT of Crumb Rubber/ Granules finer than 10 mesh to 15 mesh, devoid of iron and steel and most of fibres. The Committee decided to Approve the case subject to conditions mentioned in the DPIIT OM dated 02.06.2021.

244.	Sabari Textiles Private Limited, Tamil Nadu 01/53/8/54126/AM21/S-86/IC	14.09.20	25000 MTs Crumb Rubber/ Rubber Granules having mess size less than 10mm and devoid of iron and steel and most of fibres	40040000	2343.7	AU	Comments sought from DPIIT on 14.09.2020. The firm has been requested on 01.10.2020 to furnish reply to DPIIT's OM dated 22.09.2020. Reminders sent to firm on 04.11.2020, 24.12.2020, 03.02.2021 and 24.05.2021. The Committee decided to Reject the case due to non reply.
245.	Navkar Industries, Telangana 01/53/8/54270/A M21/N-22/IC	07.10.20	10000 MTs Crumb Rubber/ Granuals mesh size finer then 10 mesh and devoid iron steel & most fibers	40040000	370.0	AU	Recommended by DPIIT vide OM dated 29.06.2021 for import of 2200 MT of Rubber Crumb / granules having mesh size finer than 10 mesh to 15 mesh and devoid of iron / steel and most of fibres. The Committee decided to Approve the case for import of 2200 MT of Rubber Crumb / granules having mesh size finer than 10 mesh to 15 mesh and devoid of iron / steel and most of fibres subject to conditions mentioned in the DPIIT OM dated 29.06.2021.
246.	Rama Enterprises, Chennai 01/53/8/54548/A M21/R-31/IC	03.12.20	5 Kgs. Cypher 88 Silver Powder	71061000	553867.70	AU	Comments sought from DPIIT on 03.12.2020. DPIIT vide OM dated 28.01.2021 has sought some information/ documents from the firm. Reminders sent to the firm vide emails dated 24.05.2021 and 30.06.2021.
247.	Star Trading House, Pune 01/53/8/54558/A	3.12.20	10000 MT of Crumb Rubber/Granusl	40040000	37000000	AU	Recommended by DPIIT vide OM dated 16.06.2021 for

	M21/S-144/Import Cell		Mesh size finer than 10mesh and devoid of iron and steel& most of the fibers				8744 MT of crumb rubber having Mesh size finer than 10 mesh and devoid of iron and steel& most of the fibres. The Committee decided to Approve the case for import of 8744 MT of crumb rubber having Mesh size finer than 10 mesh and devoid of iron and steel& most of the fibres, subject to conditions mentioned in the DPIIT OM dated 16.06.2021 and subject to physical verification report of the premises regarding manufacturing activities by the concerned RA.
248.	Thoms Rubbers, Kottayam, Kerala 01/53/8/54561/A M21/T-63/IC	04.12.20	15000 MT Crumb Rubber/Granul Mesh size finer than 10mesh and devoid of iron and steel& most of the fibers	40040000	37000000	AU	Comments sought from MOEF&CC (HSMD) & DPIIT on 04.12.2020. MoEF&CC (HSMD) vide email dated 21.12.2020 referred to its letter dated 13.05.2020 where it informed that the rubber crumbs/ granules having mesh size finer than 10 mesh and devoid of iron/ steel & most of the fibers, are product and does not require permission from them. The firm has been requested on 21.12.2020 to furnish reply to queries raised by DPIIT vide OM No. P-47012/118/2020-TSW dated 18.12.2020. Reminder sent to the firm vide email dated 03.02.2021. Reply from firm referred to DPIIT vide email dated 12.04.2021. Reminder sent to DPIIT vide

							email dated 24.05.2021. DPIIT vide OM dated 02.06.2021 has sought some information from the firm. Reply from firm referred to DPIIT vide email dated 07.06.2021. DPIIT informed the Committee in its meeting No.02/AM22 dated 24.06.2021 that the case is under examination with them.
249.	Trirubber India INC, Kharagpur 01/53/8/54680/A M21/T-70/IC	24.12.20	6000 MT Crumb Rubber Granules 10 mesh and devoid of iron / steel.	40040000	72000000	AU	Recommended by DPIIT vide OM dated 02.06.2021 for import of 6000 MT of Rubber Crumb / granules having mesh size finer than 10 mesh to 20 mesh, devoid of iron and steel & most of the fibers. The Committee decided to Approve the case subject to conditions mentioned in the DPIIT OM dated 02.06.2021.
250.	S E Power., Vadodara 01/53/8/55136/A M21/S-190/IC	25.02.21	3325 Mts Used Rubber Tyre Scrap/ Pairing / Rubber Tube scrap(Multiple Cuts/Shreds /Press Baled)	40040000	500.00	AU	Recommended by MoEF&CC (HSMD) vide letter dated 18.02.2021. Comments sought from DPIIT on 03.03.2021
251.	Devlon Petrosilks Private Limited., Gujarat 01/53/8/55228/A M21/D-39/IC	02.03.21	410 Mts Used Rubber Tyres scrap/Butyl Rubber tubes Scrap	40040000	369000.00	AU	Recommended by MoEF&CC (HSMD) vide letter dated 23.02.2021. Comments sought from DPIIT on 09.03.2021. DPIIT vide OM dated 20.04.2021 sought some information from the firm. Reminders sent to firm vide

							emails dated 24.05.2021 and 30.06.2021.
252.	Sandeep Lead Alloys India P Limited., Karnataka 01/53/8/55248/A M21/S-196/IC	03.03.2 1	2700 Mts Battery scrap, Namely The following Lead battery Plates covered Isri Code word 'Rails'; Battery Lugs covered Isri Code word 'Rakes'	854810 10	2592 0000 0.00	AU	Recommended by MoEF (HSMD) vide letter dated 09.09.2020 for import of 2700 MT of Lead Scrap (ISRI Code: Rents, Radio, Rakes, Relays, Ropes, Rails and Racks). Recommended by DPIIT vide OM dated 25.06.2021. The Committee decided to Approve the case subject to conditions mentioned in the MoEF (HSMD) letter dated 09.09.2020 and DPIIT OM dated 25.06.2021.
253.	Stalwart Alloys India Pvt. Ltd., Kurukshetra 01/53/8/55254/A M21/S-198/IC	03.03.2 1	1500 Mts Radio, Rakes, Relays, Ropes, Rails, Rents & Battery Plate	780200 90	2102 5504 5.00	AU	Recommended by MoEF (HSMD) letter dated 18.02.2021 for import of 1500 MT of Lead Scrap (ISRI Code: Rents, Radio, Rakes, Relays, Ropes, Rails and Racks). Recommended by DPIIT vide OM dated 25.06.2021. The Committee decided to Approve the case subject to conditions mentioned in the MoEF letter dated 18.02.2021 and DPIIT OM dated 25.06.2021.
254.	Vinora Industries., Tamil Nadu 01/53/8/55301/A M21/V-50/IC	09.03.2 1	2020 Mts Waste, Pneumatic and other tyres	400400 00	1460 0000 .00	AU	Recommended by MoEF (HSMD) vide letter dated 22.02.2021. Corrigendum issued by MoEF (HSMD) vide letter dated 24.05.2021.

							Recommended by DPIIT vide OM dated 11.06.2021.
							The Committee decided to Approve the case subject to conditions mentioned in the MoEF letters dated 22.02.2021 and 24.05.2021 and DPIIT OM dated 11.06.2021.
255.	RMJ Rubber Industries Private Limited., New Delhi 01/53/8/55294/A M21/R-79/IC	08.03.21	5000 Mts Crumb Rubber granules Mesh size 10 Mesh	40040000	42500000.00	AU	Recommended by DPIIT vide OM dated 02.06.2021 for import of 5000 MT of Crumb rubber /granules, mesh size finer than 10 mesh to 20 mesh devoid of iron/steel & most of the fibres. The Committee decided to Approve the case, subject to conditions mentioned in the DPIIT OM dated 02.06.2021 and subject to physical verification report of the premises regarding manufacturing activities by the concerned RA.
256.	Zenish Reclamation HQRXIMLAPP LY00029547AM 22	29.04.21	12000 MT Crumb Rubber having mesh size finer than 10 mesh to 20 mesh and devoid of iron / steel and most of the fibres	40040000	137070000	AU	Recommended by DPIIT vide OM dated 16.06.2021 for 6218 MT of Crumb Rubber having mesh size finer than 10 mesh to 20 mesh and devoid of iron / steel and most of the fibres. The Committee decided to Approve the case for import of 6218 MT of Crumb Rubber having mesh size finer than 10 mesh to 20 mesh and devoid of iron / steel and most of the fibres, subject to conditions mentioned in the DPIIT OM dated

							16.06.2021 and subject to physical verification report of the premises regarding manufacturing activities by the concerned RA.
257.	Saint-Gobain India Private Limited HQRXIMLAPP LY00006568AM 22	26.03.2 1	5500 KGs Silver Target 9997 (AG Sputter Target)	710692 10	41,6 2,50, 000. 00	AU	Recommended by DPIIT vide OM dated 28.05.2021 for import of 4600 Kgs of Silver Target (9997 AG, sputter target). The Committee decided to Approve the case for import of 4600 Kgs of Silver Target (9997 AG, sputter target) subject to conditions mentioned in the DPIIT OM dated 28.05.2021.
258.	Delta Rubbertech HQRXIMLAPP LY00006051AM 22	07.04.2 1	5000 MT Crumb Rubber/ Rubber Granules having mesh size finer than 10 mesh to 20 and devoid of iron/steel & most of the fibre	400400 00	4500 0000	AU	Recommended by DPIIT vide OM dated 22.06.2021 for 5000 MT of Crumb Rubber/ Rubber Granules having mesh size finer than 10 mesh to 20 and devoid of iron/steel & most of the fibre. The Committee decided to Approve the case for import of 5000 MT of Crumb Rubber/ Rubber Granules having mesh size finer than 10 mesh to 20 and devoid of iron/steel & most of the fibre subject to conditions mentioned in the DPIIT OM dated 22.06.2021 and subject to physical verification report of the premises regarding manufacturing activities by the concerned RA.
259.	Unity Ecogreen Private Limited HQRXIMLAPP	08.04.2 1	20000 MT Crumb Rubber/	400400 00	18,0 0,00, 000. 00	AU	Recommended by DPIIT vide OM dated 02.06.2021 for import of 20,000 MT of

	LY00006631AM 22		Rubber Granules				Crumb Rubber / Granules Mesh size finer than 10 mesh to 15 mesh, devoid of iron/steel & most of the fibres. The Committee decided to Approve the case subject to conditions mentioned in the DPIIT OM dated 02.06.2021 and subject to physical verification report of the premises regarding manufacturing activities by the concerned RA.
260.	Classic Rubber, Gujarat HQRXIMLAPP LY00013601AM 22	13.04.2 1	10000 MT Crumb Rubber/ Rubber Granules MESH SIZE FINER THAN 10 MESH	400400 00	9,00, 00,0 00.0 0	AU	Recommended by DPIIT vide OM dated 18.06.21 for 10,000 MT Crumb Rubber/ Rubber Granules having mesh size finer than 10 mesh. The Committee decided to Approve the case for import of 10,000 MT Crumb Rubber/ Rubber Granules having mesh size finer than 10 mesh subject to conditions mentioned in the DPIIT OM dated 18.06.2021 and subject to physical verification report of the premises regarding manufacturing activities by the concerned RA.
261.	Checon Shivalik Contact Slutions Private Limited HQRXIMLAPP LY00035281AM 22	07.05.2 1	3000 Kgs Silver Alloy Wire 600 Kgs Silver Strip	710692 90	24,5 4,98, 455. 32	AU	Recommended by DPIIT vide OM dated 08.06.2021 for 1908 Kgs Silver Alloy Wire and 226 Kgs of Silver Strip. The Committee decided to Approve the case for import of 1908 Kgs Silver Alloy Wire and 226 Kgs of Silver Strip subject to conditions mentioned in the DPIIT OM dated

from

							08.06.2021.
262.	A-One Rubber Industries HQRXIMLAPP LY00023113AM 22	20.04.2 1	19000 MT of "Rubber Crumb/ Granules having mesh size finer than 10 Mesh	400400 0 0	1,44, 68,5 00.0 0	AU	Comments sought from DPIIT on 27.04.2021. DPIIT vide OM dated 17.05.2021 has sought some information from the firm. Reply from firm referred to DPIIT vide email dated 30.06.2021.
263.	MacBrout Engineering Pvt. Ltd., SALCETE- GOA, GOA HQRXIMLAPP LY00019869AM 22	16.04.2 1	1 Kg Braze filler wire containing high percentage of silver for induction brazing ofvane and plate	710692 90	1000 00	AU	Recommended by DPIIT vide OM dated 09.06.2021. The Committee decided to examine the case on file as DPIIT has suggested that concurrence from SEEPZ- SEZ may be sought, if necessary.
264.	RAJ FINOXIDES PVT LTD, KOLKATA HQRXIMLAPP LY00100726AM 22	27.5.21	2500 MT LEAD BATTERY SCRAP (ISRI CODE: RAILS)	854810 10	24,7 4,87, 500	AU	Recommended by MoEF (HSMD) on 12.04.2021. Comments sought from DPIIT on 03.06.2021. Reminder sent to DPIIT vide email dated 30.06.2021.
265.	PILOT INDUSTRIES LIMITED, NEW DELHI HQRXIMLAPP LY00044892AM 22	18.05.2 1	7500 MT Lead Scrap Drained Batteries (ISRI Code : RAINS)	854810 20	61,3 1,25, 000	AU	Recommended by MoEF (HSMD) on 26.03.2021. Comments sought from DPIIT on 03.06.2021. Reminder sent to DPIIT vide email dated 30.06.2021.
266.	JUPITER INTERNATION AL LIMITED, KOLKATA	27.04.2 1	1750 Kgs Silver Conductor Paste (Rear Side)	710692 90	6156 7275	AU	Recommended by DPIIT vide OM dated 22.06.2021 for 887 Kgs of Silver Conductor Paste (Rear Side).

	HQRXIMLAPP LY00028217AM 22						The Committee decided to Approve the case for import of 887 Kgs of Silver Conductor Paste (Rear Side), subject to conditions mentioned in the DPIIT OM dated 22.06.2021.
267.	JUPITER INTERNATIONAL LIMITED, AVENUE KOLKATA HQRXIMLAPP LY00107229AM 22	04.06.21	6800 Kgs Silver content 89- 92percent Glass Frit 1- 10percent Viscosity 200to400pa	710692 90	5026 8328 5	AU	Recommended by DPIIT vide OM dated 22.06.2021 for 2520 KGS of Silver Conductor Paste (Front Side). The Committee decided to Approve the case for the import of 2520 KGS of Silver Conductor Paste (Front Side), subject to conditions mentioned in the DPIIT OM dated 22.06.2021.
268.	RAJ METAL INDUSTRIES HQRXIMLAPP LY00003989AM 22	01.05.21	1000 MT LEAD SCRAP (ISRI CODE : RAILS)	854810 10	9682 2000	AU	Recommended by MoEF (HSMD) vide letter dated 18.02.2021. Comments sought from DPIIT on 09.06.2021. Reminder sent to DPIIT vide email dated 30.06.2021.
269.	RAJ METAL INDUSTRIES HQRXIMLAPP LY00008736AM 22	9.4.21	400 MT LEAD SCRAP (ISRI CODE RELAY)	854810 10	6624 0000	AU	Recommended by MoEF (HSMD) vide letter dated 18.02.2021. Comments sought from DPIIT on 09.06.2021. Reminder sent to DPIIT vide email dated 30.06.2021.
270.	DASHMESH RUBBER INDUSTRIES PRIVATE LIMITED	16.4.21	10000 MT RUBBER CRUMB/GRANULES HAVING MESH SIZE FINER THAN	400400 00	7600 0000	AU	Recommended by DPIIT vide OM dated 02.06.2021 for 10,000 MT of Rubber Crumb Granules having mesh size finer than 10 mesh. The Committee decided to

From

	HQRXIMLAPP LY00020441AM 22		10 MESH				Approve the case subject to conditions mentioned in the DPIIT OM dated 02.06.2021.
271.	EPS INTERNATION AL HQRXIMLAPP LY00022386AM 22	20.4.21	3600 MT USED RUBBER TYRES SCRAP	400400 00	3707 5000	AU	Comments sought from DPIIT on 09.06.2021. DPIIT vide OM dated 16.06.2021 has sought some information / documents from the firm. Reply from firm referred to DPIIT vide email dated 30.06.2021.
272.	RUBIX INTERNATION AL PRIVATE LIMITED HQRXIMLAPP LY00026756AM 22	26.4.21	8000 MT CRUMB RUBBER GRANULES MESH SIZE 10 MESH	400400 00	9600 0000	AU	Comments sought from DPIIT on 09.06.2021. DPIIT vide OM dated 16.06.2021 has sought some information / documents from the firm. Reminder sent to firm vide email dated 24.06.2021.
273.	LIFECCELL INTERNATION AL PRIVATE LIMITED HQRXIMLAPP LY00047044AM 22	20.5.21	5 Kg Silver in Powder Form(Originally the Silver Wire to be exp for Cryo Milling into Micro Particles)	710610 00	1046 50.0 00	AU	Comments sought from DPIIT on 11.06.2021. DPIIT vide OM dated 24.06.2021 has informed that they are not concerned and Dept. Of Pharmaceuticals may be consulted in the matter. Accordingly, the Committee decided to seek comments from D/o Pharmaceuticals. Comments sought from D/o Pharmaceuticals on 24.06.2021.
274.	A One Rubber Industries	08.06.21	4300 MT OLD & USED RUBBER	400400 00	3179 8500	AU	Recommended by MoEF (HSMD) vide letter dated 04.06.2021.

From

	HQRXIMLAPP LY00110470AM 22		TYRE & BUTYL TUBES SCRAP (PRESSED / BALED / SHREDDED / MULTI CUT / SINGLE CUT)				Comments sought from DPIIT on 15.06.2021. DPIIT vide OM dated 22.06.2021 has sought some information / documents from the firm. Reply from firm referred to DPIIT vide email dated 30.06.2021.
275.	A.K. RUBBER HQRXIMLAPP LY00111679AM 22	10.6.21	4030 MT OLD & USED RUBBER TYRE SCRAP (MULTIPLECUT/SHREDDED/ BALED PRESS/BRIQUETED)	400400 00	3022 5000	AU	Recommended by MoEF (HSMD) vide letter dated 09.06.2021. Comments sought from DPIIT on 15.06.2021. DPIIT informed the Committee in its meeting No. 02/AM22 dated 24.06.2021 that the case is under examination with them.
276.	A K RUBBER HQRXIMLAPP LY00111694AM 22	10.6.21	10000 MT RUBBER CRUMB/GRANULES HAVING MESH SIZE FINER THAN 10 MESH AND DEVOID OF IRON/STEEL AND MOST OF FIBER	400400 00	7500 0000	AU	Comments sought from DPIIT on 15.06.2021. DPIIT informed the Committee in its meeting No. 02/AM22 dated 24.06.2021 that the case is under examination with them.
277.	SRI SAI RAM INDUSTRY HQRXIMLAPP LY00112056AM 22	11.6.21	5970 MT OLD & USED RUBBER TYRES SCRAP (MULTIPLY CUTS/PRESSED BALED/SHREDDED))	400400 00	1412 7408	AU	Recommended by MoEF (HSMD) vide letter dated 09.06.2021. Comments sought from DPIIT on 15.06.2021. DPIIT vide OM dated 30.06.2021 has sought some information / documents from the firm.

278.	SHRI MAHAVIR RUBBER INDUSTRY HQRXIMLAPP LY00114221AM 22	14.6.21	3860 MT USED RUBBER TYRES SCRAP(MULTI PLE CUTS/SHREDS /PRESS BALED)	400400 00	2370 0000	AU	Recommended by MoEF (HSMD) vide letter dated 09.06.2021. Comments sought from DPIIT on 17.06.2021.
279.	AMETRINE POLYMERS LLP HQRXIMLAPP LY00114238AM 22	14.6.21	10000 MT RUBBER CRUMB/GRAN ULES HAVING MESH SIZE FINER THAN 10MESH	400400 00	7500 0000	AU	Comments sought from DPIIT on 17.06.2021. DPIIT vide OM dated 30.06.2021 has sought some information / documents from the firm.
280.	Nine Seas Rubber India HQRXIMLAPP LY00114625AM 22	14.6.21	6930 MT Old & Used Rubber Tyres & Butyl Tubes Scrap (Pressed / baled / shredded / multi cuts/Single Cut)	400400 00	3638 2500	AU	Recommended by MoEF (HSMD) vide letter dated 09.06.2021. Comments sought from DPIIT on 17.06.2021.
281.	MASCOTEK ENGINEERS HQRXIMLAPP LY00115988AM 22	16.6.21	20 Mtr Silver Foil AG 99.99 soft annealed, plain in coils with ID 76 mm steel core 0.0200 x 8.00 mm degreas	710692 90	80,0 00.0 0	AU	Comments sought from DPIIT on 17.06.2021. DPIIT vide OM dated 23.06.2021 has sought some information / documents from the firm. Reply from firm referred to DPIIT vide email dated 24.06.2021. DPIIT informed the Committee in its meeting No. 02/AM22 dated 24.06.2021 that the case is under examination with them.
282.	BHARAT ELECTRONICS LIMITED HQRXIMLAPP	16.6.21	59 Kgs Silver Paste	710692 90	21,5 2,98 5.00	AU	Comments sought from DPIIT on 17.06.2021. DPIIT vide OM dated 22.06.2021 has sought some

	LY00115953AM 22						documents from the firm. Reply from firm referred to DPIIT vide email dated 30.06.2021.
283.	DANDY ROLLS INDIA PRIVATE LIMITED HQRXIMLAPP LY00047946AM 22	21.5.21	250 Gms 1740J-PF BRAZING POWDER	710811 00	5,57, 919. 00	AU	Comments sought from DPIIT on 17.06.2021. DPIIT vide OM dated 25.06.2021 has sought some information / documents from the firm. Reply from firm referred to DPIIT vide email dated 30.06.2021.
284.	VELLIS RUBBER INDUSTRIES HQRXIMLAPP LY00115799AM 22	16.6.21	8790 MT Used Rubber Tyres Scrap/ Tubes Scrap	400400 00	10,5 4,80, 000. 00	AU	Recommended by MoEF (HSMD) vide letter dated 09.06.2021. Comments sought from DPIIT on 17.06.2021. DPIIT vide OM dated 30.06.2021 has sought some information / documents from the firm.
285.	ASHA IMPORT AND EXPORT HQRXIMLAPP LY00115510AM 22	13.6.21	12000 MT RUBBER CRUMB /GRANULE S HAVING MESH SIZE FINER THAN 10 MESH AND DEVOID OF IRON/STEE L & MOST OF FIBERS	400400 00	3,10, 80,0 00.0 0	AU	Comments sought from DPIIT on 17.06.2021. DPIIT vide OM dated 25.06.2021 has sought some information / documents from the firm.
286.	TINNA RUBBER AND INFRASTRUCTURE LIMITED Himachal	15.6.21	685 MT USED RUBBER TYRE SCRAP	400400 00	4309 000	AU	Recommended by MoEF (HSMD) vide letter dated 09.06.2021. Recommended by DPIIT vide OM dated 24.06.2021 for 685 MT of Used Rubber Tyre

	Pradesh HQRXIMLAPP LY00115301AM 22						Scrap. The Committee decided to Approve the case for import of 685 MT of Used Rubber Tyre Scrap subject to conditions mentioned in the MoEF&CC (HSMD) letter dated 09.06.2021 and DPIIT OM dated 24.06.2021.
287.	TINNA RUBBER AND INFRASTRUCTURE LIMITED, Tamil Nadu HQRXIMLAPP LY00115311AM 22	15.6.21	10330 MT USED RUBBER TYRE SCRAP	400400 00	6497 5700	AU	Recommended by MoEF (HSMD) vide letter dated 09.06.2021. Recommended by DPIIT vide OM dated 25.06.2021 for import of 10330 MT of Used Rubber Tyre Scrap. The Committee decided to Approve the case for import of 10330 MT of Used Rubber Tyre Scrap subject to conditions mentioned in MoEF letter 09.06.2021 dated and DPIIT OM dated 25.06.2021.
288.	TINNA RUBBER AND INFRASTRUCTURE LIMITED, Maharashtra HQRXIMLAPP LY00115318AM 22	15.6.21	9965 MT USED RUBBER TYRE SCRAP	400400 00	6268 0000	AU	Recommended by MoEF (HSMD) vide letter dated 09.06.2021. Recommended by DPIIT vide OM dated 25.06.2021 for import of 9965 MT of Used Rubber Tyre Scrap. The Committee decided to Approve the case for import of 9965 MT of Used Rubber Tyre Scrap subject to conditions mentioned in MoEF letter 09.06.2021 dated and DPIIT OM dated 25.06.2021.

289.	TINNA RUBBER AND INFRASTRUCTURE LIMITED, Panipat, Haryana HQRXIMLAPP LY00115326AM 22	15.6.21	11420 MT USED RUBBER TYRE SCRAP	400400 00	7183 2000	AU	Recommended by MoEF (HSMD) vide letter dated 09.06.2021. Recommended by DPIIT vide OM dated 25.06.2021 for import of 11420 MT of Used Rubber Tyre Scrap. The Committee decided to Approve the case for import of 11420 MT of Used Rubber Tyre Scrap subject to conditions mentioned in MoEF letter 09.06.2021 dated and DPIIT OM dated 25.06.2021.
Part 27	Miscellaneous						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Purpose of Import	Status
290.	Baskaran, Shevapet, Salem 01/53/8/54045/A M21/B-39/IC	26.08.20	14 Kgs. Semi Finished Products in Silver Wire Round.	710600 00	7550 12	AU	Comments sought from MeitY and DPIIT on 28.08.2020. DPIIT vide OM No. P-47012/81/2020-TSW dated 15.09.2020 stated that DPIIT is not concerned in the matter. MeitY vide email dated 16.10.2020 stated that the matter does not pertain to them. The firm has been requested on 05.11.2020 to provide the purpose of import and the description of items to be imported. Reminders sent to firm vide emails dated 29.12.2020 and 30.06.2021.

From

291.	Vibhor Wase, Maharashtra 01/53/8/54833/A M21/V-46/IC	22.01.2 1	3 VIs Frozen semen, other than bovine	051199 91	300. 00	AU	Comments sought from D/o AH&D on 28.01.2021. DAHD vide email dated 24.05.2021 informed that they have no comments to offer as the product (Frozen Semen) is related to humans which does not come under the purview of the Department. The Committee decided to seek comments from D/o Health Research.
292.	Rafael C/O Aero India 2021., Karnataka 01/53/8/54830/A M21/R-39/IC	21.01.2 1	54 Nos BEAM + 2.5 1m empty cabinet 2 Nos 85` Plasma Screen LG (PART No 809KCWCLF44 9 & 807KCMRK168 3) 6 Nos Beam + 0.75 1m empty cabinet 244 Nos Beam 2.5mm Panels 2 Nos 80` Plasma Screen amsun (PART No 30 Nos 0.5m Power Cable 30 Nos 0.5m Data Cable 16 Nos rj 45 cable 1m 10 Nos pain power cable 6 Nos rj 45 cable 10m 3 Nos Nova600 (PART No	940389 00 852872 15 940389 00 732690 99 852872 15 854442 99 854442 99 854442 99 854442 99 854442 99 902300 90 852872 15 852872 11 852872 12 854442 99 854442	7324 575. 00	AU	Comments sought from DDP & MOD on 28.01.2021. DDP vide email dated 04.02.2021 informed that items are not covered in DDP's restricted items list, therefore NIL comments are offered in the instant case. The Committee decided to seek clarification from the firm regarding the import item for which application is made. Clarification sought from the firm vide email dated 11.06.2021.

From

		600144236/5/4)	99			
		2 Nos 75`	854442			
		Plasma Screen	99			
		amsung (PART	854442			
		No	99			
		S0BGZ3SGK80	854442			
		1047F2	99			
		&CBGZ3FGK8	853110			
		01044N)	90			
		2 Nos 32`	851762			
		PLASMA	90			
		Screen amsung	851829			
		(PART No	00			
		S6777863 &	854442			
		6781167)	99			
		2 Nos 50`	820600			
		Plasma Screen	90			
		amsung (PART	854442			
		No	99			
		2B7V35BM304	853690			
		286A	90			
		&304288Y)	847130			
		13 Nos hdmi to	90			
		hdmi cable	847160			
		3 Nos dvi to dvi	40			
		cable	830250			
		6 Nos power	00			
		cable				
		2 Nos power				
		extended cable				
		3 Nos Vga Cable				
		1 Nos Rg blink				
		(PART No				
		14423231313)				
		1 Nos router tp				
		link (PART No				
		2173190001498)				
		1 Nos sound bar				
		(PART No				
		Sbv1751504201				
		82449)				
		2 Nos Mini pl				
		cable				
		1 Nos toolbox				
		6 Nos hdmi to				
		dvi cable				

			6 Nos power supplier 1 Nos Fujitsu PC (PART No B17O900052) 2 Nos Key board 8 Nos Plasma bracket				
293.	Opus Refinery Private Limited 01/53/8/55075/A M21/O-10/IC 032100850487A M21	17.02.21	1000 Kgs Gold Dore Bars having content not exceeding 95%	71081200	42000000.00	AU	The firm has provided the following documents vide email dated 17.06.2021: (i) Consent to Establish issued by Maharashtra Pollution Control Board dated 08.06.2021, valid till 07.06.2026. (ii) NABL Certificate dated 23.03.2021, valid till 22.03.2023. The Committee decided to allow import of 1 MT of Gold Dore Bars purity upto 95 percent.
	As per Trade Notice No. 48/2015-2020, new applicants who have obtained NABL certification will be considered for upto 1 MT of Gold Dore bar. Accordingly, the Committee decided to approve 1 MT of Gold Dore bar to the firm subject to physical verification of the refinery by the concerned RA and submission of valid consent to operate.						
294.	NATIONAL FOOD AND BEVERAGES HQRXIMLAPP LY00101199AM 22	27.5.21	264 MT JAPANICA RICE BROKEN	10063090	6887166	Trading	The Committee decided to examine the case on file.
295.	NATIONAL FOOD AND BEVERAGES HQRXIMLAPP LY00101241AM 22	27.5.21	149994 Kgs GOLDEN SUN CALROSE MILLED RICE	10063010	4235663.9	Trading	The Committee decided to examine the case on file.
296.	JAPS MULTIVENTU	21.4.21	5 MT	10063090	1425000	Trading	The Committee decided to

	RES PRIVATE LIMITED		THAI HOM MALI 100%			g	examine the case on file.
	HQRXIMLAPP LY00023859AM 22		15 MT THAI LONG GRAIN FRAGRANT RICE (JASMINE RICE 100%)				

From